

ORISSA HIGH COURT**FILING REPORT AS ON :10/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009894/2022	RABINDRA @ RABI NARAYAN NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DIGAPAHANDI /307 /2021 A.D.J.,BERHAMPUR(Ganjam) ST/0000082/2022
2	BLAPL/0009895/2022	R. SIBA SHANKAR REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /418 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000120/2022
3	BLAPL/0009896/2022	GOUTAMBUDHA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (P.PUR) /294 /2022 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000288/2022
4	BLAPL/0009897/2022	HIRANYA PODH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KESINGA /333 /2022 J.M.F.C., KESINGA(Kalahandi) CT/0000319/2022
5	BLAPL/0009898/2022	BIRANCHI JUANGA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	DAITARI /73 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001755/2022
6	BLAPL/0009899/2022	MOHAMMAD AMJAD @ SAMEER @ MD. AMJAD VS STATE OF ODISHA	SK. ZAFARULLA VS	M.V.79 /46 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000080/2022
7	BLAPL/0009900/2022	RAJANI KANTA SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	ANANDAPUR /12 /2022 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Kendujhar) GR/0000012/2022
8	BLAPL/0009901/2022	TANKADHAR BISI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	KEGAON /93 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000545/2022
9	BLAPL/0009902/2022	TRINATH @ BUNTY GATAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /18 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000025/2021
10	BLAPL/0009903/2022	BAPI @ BAIKUNTHA SAHU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JARAPADA /102 /2021 DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul *) CT/0000148/2021
11	BLAPL/0009904/2022	INDRAJEET BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAUGAON /123 /2022 FTSC, JAGATSINGHPUR(Jagatsinghapur *) CT/0000275/2022

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12	BLAPL/0009905/2022	SURAJ CHINTAPATRA VS STATE OF ODISHA	SANJEEV UDGATA VS	MATHILI /113 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000064/2021
13	BLAPL/0009906/2022	MITHUN MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /31 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) TR/0000054/2020
14	BLAPL/0009907/2022	RABI SHANKAR SAHANI VS STATE OF ODISHA	ANIRUDHA DAS VS	ITAMATI /2 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh *) TR/0000050/2022
15	BLAPL/0009908/2022	PRAFULLA DASH VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 JMFC, BHAPUR(Nayagarh *) 2(A)CC/0000035/2022
16	BLAPL/0009909/2022	PARAMESWAR KARNA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /182 /2021 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000034/2021
17	BLAPL/0009910/2022	HARILAL SAHANI VS STATE OF ODISHA	ANIRUDHA DAS VS	ITAMATI /2 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh *) TR/0000050/2022
18	BLAPL/0009911/2022	SHAUKIN CHOUDARI VS STATE OF ODISHA	SK. ZAFARULLA VS	M.V.79 /46 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000080/2022
19	BLAPL/0009912/2022	PANCHANAN ROUT VS STATE OF ODISHA	RAJA KISHORE SAHOO VS	NADANAKANAN P.S. /129 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000378/2022
20	BLAPL/0009913/2022	BHAJA SINGH VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /125 /2022 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000369/2022
21	BLAPL/0009914/2022	UMAKANTA GAHIR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonapur *) Spl/0000014/2022
22	BLAPL/0009915/2022	ABDUL @ SHARDUL GAIGARIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /52 /2021 ASST. SESSIONS JUDGE,SONEPUR(Sonapur *) SC/0000023/2022
23	BLAPL/0009916/2022	SUMANTA DIGAL	MANMAYA KUMAR DASH	TUMUDIBANDHA /39 /2022

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
24	BLAPL/0009917/2022	NAKULA DIGAL VS STATE OF ODISHA	MAHES DAS VS	Spl/0000029/2022 TUMUDIBANDHA /62 /2020
25	BLAPL/0009918/2022	BABULI KUDEI VS STATE OF ODISHA	MAHES DAS VS	ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000008/2021
26	BLAPL/0009919/2022	AKSHAYA SAHOO VS STATE OF ODISHA	S.S.RAY (2) VS	PHULBANI SADAR /21 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2019
27	BLAPL/0009920/2022	SHYAMA KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	NIMAPADA /206 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000589/2022
28	BLAPL/0009921/2022	RAMESH BASTIA VS STATE OF ODISHA	ASHOK DAS VS	OR KEL /144 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000075/2021
29	BLAPL/0009922/2022	FIRAN MAJHI @ TURI VS STATE OF ODISHA	S.S.RAY (2) VS	DEOGAON /126 /2022 (//
30	BLAPL/0009923/2022	GATI RANJAN BARIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	LAHUNIPADA /22 /2022 (//
31	BLAPL/0009924/2022	AMAR KUMAR SWAIN @ BABU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BYREE /87 /2022 (//
32	BLAPL/0009925/2022	SRINIBAS DURUA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /207 /2022 (//
33	BLAPL/0009926/2022	MUKESH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	OR KEL /183 /2022 (//
34	BLAPL/0009927/2022	DEBENDRA PRUSTY VS	ASHOK KUMAR SAHOO VS	BETNOTI /285 /2022 (// / /0 (

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35	BLAPL/0009928/2022	STATE OF ODISHA LAKSHMI DEI VS	SANJIT MISHRA VS	// KUMBHARAPARA /304 /2020 ()
36	BLAPL/0009929/2022	STATE OF ODISHA MUKESH SAHOO VS	SHIB SHANKAR MOHANTY VS	// SAHID NAGAR P.S. /409 /2022 ()
37	BLAPL/0009930/2022	STATE OF ODISHA TANU @ TANMAYA KUMAR BHUYAN VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /9 /2020 ()
38	BLAPL/0009931/2022	STATE OF ODISHA DEBENDRA BEHERA VS	AMULYA RATNA PANDA VS	// MACHHKUND /63 /2021 ()
39	BLAPL/0009932/2022	STATE OF ODISHA NARASINGHA HARIJAN VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /250 /2022 ()
40	BLAPL/0009933/2022	STATE OF ODISHA BHAGABAN NAIK VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /94 /2014 ()
41	BLAPL/0009934/2022	STATE OF ODISHA RAJESWAR PARASETH VS	SRIKANTA MAHUNTA VS	// BELAGARH /32 /2021 ()
42	BLAPL/0009935/2022	STATE OF ODISHA KARAN CHOUHAN VS	BIJAYA KUMAR RAGADA VS	// ORIENT /110 /2022 ()
43	BLAPL/0009936/2022	STATE OF ODISHA AKASH SAHA VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /162 /2022 ()
44	BLAPL/0009937/2022	STATE OF ODISHA KISHORE CHANDRA MISHRA @ KISORA CHANDRA MISHRA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
45	BLAPL/0009938/2022	STATE OF ODISHA PRITISH RAY VS STATE OF ODISHA	SANJIB MOHANTY VS	// UDITNAGAR /164 /2022 () //

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46	BLAPL/0009939/2022	KANHU CHARAN NAIK VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL TOWN /257 /2015 () //
47	BLAPL/0009940/2022	RAJESH MAHATO VS STATE OF ODISHA	JULU KHANSAMA VS	// /0 () //
48	BLAPL/0009941/2022	TAHUR ALI KHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALUGAON P.S. /183 /2022 () //
49	BLAPL/0009942/2022	RUBEN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /114 /2022 () //
50	BLAPL/0009943/2022	HARINATH ACHARI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /150 /2022 () //
51	BLAPL/0009944/2022	KHANDE @ KHANDAGIRI HARIJAN @ KHANDAGIRI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOKSARA /77 /2022 () //
52	BLAPL/0009945/2022	ARJUNA SENAPATI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /435 /2022 () //
53	BLAPL/0009946/2022	AJAY SINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NCB BHUBANESWAR /4 /2020 () //
54	BLAPL/0009947/2022	SAGRAM MURMU VS STATE OF ODISHA	PRATIK NAYAK VS	SORO /256 /2018 () //
55	BLAPL/0009948/2022	PRAFULLA BHOI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PURUNAKOTE /107 /2022 () //
56	BLAPL/0009949/2022	CHITRASEN PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	G.UDAYAGIRI /106 /2022 () //
57	BLAPL/0009950/2022	DOLAMANI BASTIA	RAMANI KANTA PATTANAIAK	SAINTALA /196 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009951/2022	DOLAMANI BASTIA	RAMANI KANTA PATTANAİK	DEOGAON /126 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009952/2022	KESHAB PADAL @ MAJHI	SURYAKANTA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009953/2022	HEMARAJ NISHAD	RAJIB LOCHAN PATTNAİK	SOHELLA /124 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009954/2022	DASARATHI MISHRA	ABHAS MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009955/2022	ANIL KUMAR JENA	SUDEEP KUMAR SARANGI	SARANAKUL /3 /2016
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009956/2022	DILLIP KUMAR NAYAK	AMULYA PRASAD NAYAK	NAYAGARH /44 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009957/2022	BIJAYA KANAR	BYOMOKESH SAHOO	CHARMAL /99 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009958/2022	SK. WASIM @ SK. WASIM ALI @ SK. GULSAT ALI	B.MOHANTY	DHANUPALI /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009959/2022	AJAY BEHERA	DINESH KUMAR MOHANTY	KEONJHAR SADAR /309 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009960/2022	DUSHA PODH	MOHENDRA KUMAR MOHAPATRO	KESINGA /333 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009961/2022	JANGULU @ RABINDRA MOHARANA	DINESH KUMAR MOHANTY	PANDAPADA /31 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMAPL/0000521/2022	STATE OF ODISHA DR. PARSURAM PALEI VS	ADV. VS	// // 0
70	CMAPL/0000522/2022	STATE OF ODISHA DR.RUDRANARAYAN MISHRA VS	ADV. VS	// // 0
71	CMAPL/0000523/2022	STATE OF ODISHA SITA DEI VS	ADV. VS	// // 0
72	CMAPL/0000524/2022	A.D.M., KHURDA DR.AMBIKA MOHAPATRA VS	ADV VS	// // 0
73	CMAPL/0000525/2022	STATE OF ODISHA KSHIROD CH.MOHANTY VS	ADV. VS	// // 0
74	CMAPL/0000526/2022	STATE OF ODISHA PRADEEP BISWAL VS	ADV. VS	// // 0
75	CMAPL/0000527/2022	BIKASH NAYAK RABINDRA KUMAR SETHY VS	ADV. VS	// // 0
76	CMP/0000990/2022	STATE OF ODISHA SANJAYA KUMAR MOHANTY VS	AJIT CH MOHAPATRA VS	// // 0
77	CMP/0000991/2022	NRUSINGHA CHANDRA ACHARYA GOPINATH SHAW VS	GOPINATH MISHRA VS	// // 0
78	CMP/0000992/2022	SUBASH CHANDRA JENA BISWANATH KHATUA VS	SUDHANSU SEKHAR JENA VS	// // 0
79	CMP/0000993/2022	SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPARTMENT ANJANA MOHANTY VS	SUDHANSU SEKHAR JENA VS	// // 0
		SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPARTMENT		//

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80	CMP/0000994/2022	KARTIKA BHOI VS LALITA MOHANTY	BISWA PRAKASH DHAL VS	// 0 //
81	CMP/0000995/2022	SUKANTI PARIDA VS DOLAGOBINDA PARIDA	MAHESWAR MOHANTY VS	// 0 //
82	CMP/0000996/2022	MALATI @MALATILATA SENAPATI VS PADMINI SAHU @ SENAPATI	ALOK KUMAR PANDA VS	// 0 //
83	CMP/0000997/2022	BANKUDHAR RANA VS SURYANARAYAN SINGH BARIHA	SOUMYA MISHRA VS	// 0 //
84	CMP/0000998/2022	UMAKANTA BISWAL VS DURGADASI RAM	JATINDRA KUMAR MOHAPATRA VS	// 0 //
85	CMP/0000999/2022	NARAYAN @ SATYA NARAYAN SINGH DEO @ SATYANARAYAN SINGH SAHOO VS LILA SINGH DEO	ANURAG KUMAR SAHOO VS	// 0 //
86	CONTC/0006162/2022	SK.JALAL MOHAMMAD VS S ASWASTHY, I.A.S.	ADV VS	// 0 //
87	CONTC/0006163/2022	NIRANJAN BISWAL VS S ASWASTHY, IAS	ADV. VS	// 0 //
88	CONTC/0006164/2022	NAMASWINI MOHAPATRA VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// 0 //
89	CONTC/0006165/2022	CHINTAMANI DASH VS SUSHANTA KUMAR DASH, I.A.S.	ADV VS	// 0 //
90	CONTC/0006166/2022	PRAVAT KUMAR TRIPATHY VS ANU GARG, IAS	ADV. VS	// 0 //
91	CONTC/0006167/2022	RAJALAXMI MISHRA	ADV	//

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		VS	VS	0
92	CONTC/0006168/2022	BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, ODISHA		//
		NABA KISHORE MALLICK	ADV	//
		VS	VS	0
93	CONTC/0006169/2022	SATYABRATA SAHOO, I.A.S.		//
		MADAN GOPAL AGRAWAL	ADV.	//
		VS	VS	0
94	CONTC/0006170/2022	IPSIT KUMAR SAHOO,TAHASILDAR, KHURDA		//
		CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
95	CONTC/0006171/2022	SURENDRA KUMAR, SECY., G.A. AND P.G.DEPT		//
		BIDYADHAR PANDA	ADV	//
		VS	VS	0
96	CONTC/0006172/2022	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
		JAGDISH RATHA	MANAS RANJAN PRADHAN	//
		VS	VS	0
97	CONTC/0006173/2022	BENUDHAR MAHAKUD,ADMIN. CUM PRESIDENT KALAPATHAR PRIMARY AGRICULTURE CO. SOCIETY		//
		RAMESH CHANDRA SINGH	ADV	//
		VS	VS	0
98	CONTC/0006174/2022	SATYABRATA SAHU, ADDL. CHIEF SECY, COMMNR CUM SECY, R AND DM DEPT.		//
		TAPASWINI MALLICK	ADV	//
		VS	VS	0
99	CONTC/0006175/2022	SURESH KUMAR VASHISHTH, I.A.S.		//
		M/S. NABADURGA CONSTRUCTION	ADV.	//
		VS	VS	0
100	CONTC/0006176/2022	GYANA RANJAN NAYAK,EXEC. ENGNR, RURAL WORKS DIVISION,JAJPUR		//
		CHAITANYA SAHU	DAYANIDHI MISHRA	//
		VS	VS	0
101	CONTC/0006177/2022	TAPAN KUMAR PARIDA,OAS		//
		SOMNATH MISHRA	S.K.SAMAL	//
		VS	VS	0
102	CONTC/0006178/2022	SHARAD KUMAR SRIVASTAVA, G.M., EAST COAST RAILWAY		//
		MAHIMA NAIK	ACHYUTA NANDA PATTANAİK	//
		VS	VS	0

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103	CONTC/0006179/2022	ABHI MANU BEHERA,OAS JHARI BEHERA VS	ADV. VS	// // 0
104	CONTC/0006180/2022	CHANCHAL RANA,IAS BINOD BIHARI BAG VS	ADV. VS	// // 0
105	CONTC/0006181/2022	SAROJ KUMAR SAMAL,COLLECTOR AND D.M.,JHARSUGUDA NIRANJAN MOHANTY VS	ADV. VS	// // 0
106	CONTC/0006182/2022	SUSANTA KUMAR DAS,DIRECTOR SECONDARY EDU. BHABANISANKAR MOHAPATRA VS	ADV VS	// // 0
107	CONTC/0006183/2022	ANU GARG, I.A.S. JYOTIMADHAB GARNAIK@GADANYAK VS	ADV. VS	// // 0
108	CONTC/0006184/2022	SUSHIL KUMAR LOHANI,IAS SATYABHAMA JENA VS	ASIT KUMAR JENA VS	// // 0
109	CONTC/0006185/2022	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM SHYAMAL PANIGRAHI VS	PRATAP CHANDRA CHHINCHANI VS	// // 0
110	CONTC/0006186/2022	DR. MONA SHARMA, SECY., F AND E DEPT. JAYA KUMAR SAHU VS	ADV VS	// // 0
111	CONTC/0006187/2022	ASWATHI S, PRINCIPAL SECY., S AND ME DEPT. KULAMANI SAMAL VS	ADV VS	// // 0
112	CONTC/0006188/2022	SIDDHESHWAR BALIRAM BONDAR, I.A.S. SARAT CHANDRA PARICHHA VS	ADV VS	// // 0
113	CONTC/0006189/2022	NIKUNJA BIHARI DHAL, I.A.S. NANDAN MOHANTY VS	ADV VS	// // 0
		ASWATHY, S.I.A.S.		//

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114	CONTC/0006190/2022	KALIKA BEHERA VS SWASTIK JAMADAR, EXECUTIVE OFFICER, KORAPUT	BIBHUTI BHUSAN SWAIN VS ADV	// () //
115	CONTC/0006191/2022	AKSHAYA KUMAR DAS VS SARBESWAR BARIK, CHIEF ENGINEER, R.W DEPT.	ADV VS ADV	// () //
116	CONTC/0006192/2022	CHANCHALA BEHERA VS KAILASH CHANDRA BEHERA	ADV VS ADV	// () //
117	CONTR/0000058/2022	MINATI BEHERA VS PRATEEK SINGH, I.P.S.	ADV VS ADV	/ /0 () //
118	CONTR/0000059/2022	JHUNU MALLICK VS PRATEEK SINGH, I.P.S.	ADV VS ADV	/ /0 () //
119	CRLA/0000888/2022	KRUSHNA MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS RAGHUNATH BISWAL	RAMACHANDAPUR /25 /2019 () //
120	CRLA/0000889/2022	TULARAM HARIJAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS BHARAT BHUSAN ROURTRAY	PAPADAHANDI /180 /2016 () //
121	CRLA/0000890/2022	SASHIDHAR MAHALING @ MAHALLIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS GOURI MOHAN RATH	KANTAMAL /140 /2019 () //
122	CRLA/0000891/2022	SANJUKTA DASH VS STATE OF ODISHA	GOURI MOHAN RATH VS GOURI MOHAN RATH	VIGILANCE PS (BERHAMPUR) /15 /2005 () //
123	CRLA/0000892/2022	TUKUNA CHOUDHURY VS STATE OF ODISHA	GOURI MOHAN RATH VS RAMANI KANTA PATTANAIAK	VIGILANCE PS (BERHAMPUR) /15 /2005 () //
124	CRLA/0000893/2022	SILU @ BHASIA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS RAMANI KANTA PATTANAIAK	FATEGARH /57 /2006 () //
125	CRLA/0000894/2022	GANNA @ JITU RANJAN PRADHAN	RAMANI KANTA PATTANAIAK	MARSHAGHAI /428 /2021

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		VS	VS	()
126	CRLA/0000895/2022	STATE OF ODISHA CHAITANYA GHUGAR	BYOMOKESH SAHOO	// DHANUPALI /371 /2020
		VS	VS	()
127	CRLA/0000896/2022	STATE OF ODISHA MANOJ KUMAR SINGH	ANJAN KUMAR BISWAL	// BADSAHI /170 /2018
		VS	VS	()
128	CRLLP/0000042/2022	STATE OF ODISHA SUDARSAN SAHOO	SURYAKANTA DASH	// / /0
		VS	VS	()
129	CRLMA/0000273/2022	ASHOK PANDA PRASANTA PRADHAN	SURYAKANTA DWIBEDI	// RAIKIA /6 /2019
		VS	VS	()
130	CRLMA/0000274/2022	STATE OF ODISHA JAGESH MOHANTY @ JAGNESH KUMAR MOHANTYBIJAY KUMAR MOHANTY		// / /0
		VS	VS	()
131	CRLMA/0000275/2022	STATE OF ODISHA ANUSYA JENA	SUDEEP KUMAR SARANGI	// LAXMISAGAR P.S. /256 /2022
		VS	VS	()
132	CRLMC/0002854/2022	STATE OF ODISHA MAQSUDDINI KHAN@KALAN	SMRUTI RANJAN ROUT	// / /0
		VS	VS	()
133	CRLMC/0002855/2022	STATE OF ODISHA BISI KESAN PRADHAN	PRASANA KUMAR MISHRA	// CHANDAKA P.S. /18 /2000
		VS	VS	()
134	CRLMC/0002856/2022	STATE OF ODISHA MADILA RAMESH KUMAR	ANIMA KUMARI DEI	// CUTTACK VIGILANCE /31 /2009
		VS	VS	()
135	CRLMC/0002857/2022	STATE OF ODISHA(VIG) PABITRA MOHAN NAYAK	ARIJEET MISHRA	// CUTTACK VIGILANCE /13 /2010
		VS	VS	()
136	CRLMC/0002858/2022	STATE OF ODISHA(VIG.) SUBADH KUMAR CHAKRABARTY	BISWA KUMAR MISHRA	// RARUAN /62 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002859/2022	STATE OF ODISHA CHINMAYA NAYAK VS	DEBASNAN DAS VS	// TIRTOL /19 /2019 ()
138	CRLMC/0002860/2022	STATE OF ODISHA LITAN@DEBI PRASAD DAS VS	DEBASNAN DAS VS	// SALIPUR /73 /2013 ()
139	CRLMC/0002861/2022	STATE OF ODISHA BANSIDHAR PRADHAN VS	AMIT PRASAD BOSE VS	// CHHENDIPADA /313 /2020 ()
140	CRLMC/0002862/2022	STATE OF ODISHA KARUNAKAR BISWAL VS	BISIKESAN PRADHAN VS	// KHANTAPADA /232 /2015 ()
141	CRLMC/0002863/2022	STATE OF ODISHA LEENA MAHESH MOTEWAR VS	SOU MEN BANERJEE VS	// /0 SPL.CJM (CBI),BHUBANESWAR(Khordha *) Spe/0000029/2014
142	CRLMC/0002864/2022	REPUBLIC OF INDIA (CBI) RAMESH CHANDRA DAS VS	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /24 /2020 ()
143	CRLMC/0002865/2022	STATE OF ODISHA(VIG.) CHANDAN KUMAR MOHANTY@BAPUN VS	RUDRA NARAYAN PARLIJA VS	// KHANTAPADA /391 /2018 ()
144	CRLMC/0002866/2022	STATE OF ODISHA BASANTI PRADHAN VS	ANIRUDHA DAS VS	// CUTTACK VIGILANCE /75 /2010 ()
145	CRLMC/0002867/2022	STATE OF ODISHA(VIG.) NIRMAL CHANDRA PRADHAN VS	ANIRUDHA DAS VS	// CUTTACK VIGILANCE /75 /2010 ()
146	CRLMC/0002868/2022	STATE OF ODISHA(VIG.) RABINDRA KUMAR JENA VS	RANJITA DHAL VS	// BALIAPAL /86 /2021 ()
147	CRLMC/0002869/2022	STATE OF ODISHA MILLAN KUMAR TRIPATHY VS	RAMAKANTA PANDA VS	// /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002870/2022	CHANDRADHWAJA SAHOO VS STATE OF ODISHA	CHITTA RANJAN DASH VS	NANDANKANAN /102 /2022 () //
149	CRLMC/0002871/2022	SURESH DEEP@SURESH DIP VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /39 /2016 () //
150	CRLMC/0002872/2022	SUBASH CHANDRA RATH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	/ /0 () //
151	CRLMC/0002873/2022	NABIN@NARENDRA GURU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2019 () //
152	CRLMC/0002874/2022	NABIN@NARENDRA GURU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /100 /2019 () //
153	CRLMC/0002875/2022	GOURABA SAHOO@GOURABA BARENYA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /167 /2022 () //
154	CRLMC/0002876/2022	LILIMA PRADHAN@NILIMA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /38 /2017 () //
155	CRLMC/0002877/2022	BIJI@BIJAY KUMAR BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	GOBINDAPUR /34 /2019 () //
156	CRLMC/0002878/2022	JITENDRA BAILARSINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAMUNIGAM /25 /2021 () //
157	CRLMC/0002879/2022	RAMESH CHANDRA SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BONAI /130 /2019 () //
158	CRLMC/0002880/2022	AJAY KUMAR MOHANTY@AJAYA KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
159	CRLMC/0002881/2022	KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	CHANDAPUR /37 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0002882/2022	KALANDI CHARAN PRADHAN	ASHOK KUMAR PANIGRAHI	NIALI /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0002883/2022	SANDIP KUMAR SARAWGI	BANSHIDHAR BAUG	PARADEEP /217 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0002884/2022	AMIT KUMAR SHARMA	BANSHIDHAR BAUG	PARADEEP /217 /2021
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0002885/2022	SUMAN KUMAR SHARMA	BANSHIDHAR BAUG	PARADEEP /217 /2021
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0002886/2022	PANCHU NAIK	SARADA PRASAD DASH	MANGALA BAG /167 /2012
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0002887/2022	S. VENKATA RAMANA	ARUN KUMAR PATRA	/ /0
		VS	VS	()
		SUBASH CHANDRA PRADHAN		//
166	CRLMC/0002888/2022	HAPPY PATTANAİK@KALANDI	BHARAT BHUSAN ROURTRAY	ANGUL TOWN /199 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0002889/2022	RAJESH GADODIA	PABITRA KUMAR NAYAK	CUTTACK VIGILANCE /3 /2010
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
168	CRLMC/0002890/2022	SANTOSH ROUT	PRAFULLA KUMAR BISWAL	RAJKANIKA /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0002891/2022	CHANDRA SEKHAR MEHER	BYOMOKESH SAHOO	KHAPRAKHOL /129 /2021
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0002892/2022	SOUMYA RANJAN NAYAK	SAMIR KUMAR MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002893/2022	LINA PADHI S.VENKATA RAMANA VS SUBASH CHANDRA PRADHAN	ARUN KUMAR PATRA VS	// / /0 ()
172	CRLMC/0002894/2022	SK. AMIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BHOGRAI /169 /2021 ()
173	CRLMC/0002895/2022	DIPTI PRAVA KAR VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	SIVA SANKAR CHAINI VS	// / /0 ()
174	CRLMC/0002896/2022	BITU DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// KODALA /146 /2017 ()
175	CRLMP/0002062/2022	RANJAN KUMAR SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// / /0 ()
176	CRLMP/0002063/2022	ASIMA MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// / /0 ()
177	CRLMP/0002064/2022	JAYANTA KUMAR KHANDAYATRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 ()
178	CRLMP/0002065/2022	SUMANTI ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	// / /0 ()
179	CRLMP/0002066/2022	BIMAN CHANDRA SAHU VS STATE OF ODISHA	NETRANANDA BISWAL VS	// / /0 ()
180	CRLMP/0002067/2022	TAPASWINI BAHUK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
181	CRLMP/0002068/2022	KAMAL AGRAWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0002069/2022	JUSPIN KULLU VS STATE OF ODISHA	P.C.MISHRA VS	/ /0 () //
183	CRLMP/0002070/2022	SUDHAKAR SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
184	CRLMP/0002071/2022	BINATA NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
185	CRLMP/0002072/2022	MADHUSMITA NAYAK VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	/ /0 () //
186	CRLMP/0002073/2022	RAJKISHORE JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
187	CRLMP/0002074/2022	KHULANA BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
188	CRLMP/0002075/2022	ARUN KUMAR DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 () //
189	CRLMP/0002076/2022	RAJENDRA SWAIN VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	/ /0 () //
190	CRLMP/0002077/2022	NALINIKANTA NAIK VS SUPRABHA NAG	SIDHARTHA DAS VS	/ /0 () //
191	CRLMP/0002078/2022	SADASHIV KUNDU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
192	CRLMP/0002079/2022	SONALI MOHAPATRA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	/ /0 () //
193	CRLMP/0002080/2022	DEBASISH DASH	ACHYUTANANDA PATTNAIK	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLREV/0000474/2022	PRASANNA KUMAR ROUT	PRADEEP KUMAR MOHAPATRA	CHOUDWAR /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
195	CRLREV/0000475/2022	SURESH JUED	JAYADEBA BEHERA	SAINTALA /350 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	CRLREV/0000476/2022	SARADA PRASANNA NAYAK	MANOJ PANIGRAHI	//0
		VS	VS	()
		GITANJALI SAHOO		//
197	FAO/0000391/2022	M/S.NEW INDIA ASSURANCE CO. LTD.	NAYAN BEHARI DAS	//
		VS	VS	()
		LAXMIDHAR JENA		//
198	FAO/0000392/2022	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY	//
		VS	VS	()
		NIRANJAN PRADHAN		//
199	FAO/0000393/2022	RASHMITA BEHERA	AKSHAYA KUMAR JENA	//
		VS	VS	()
		UNION OF INDIA		//
200	FAO/0000394/2022	NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY	//
		VS	VS	()
		BASUDEV DALEI		//
201	FAO/0000395/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SOMNATH ROY	//
		VS	VS	()
		MALATI PARIDA		//
202	FAO/0000396/2022	MANAGER (T.P.CELL), THE NEW INDIA ASSURANCE CO. LTD.	SOMENDRA KUMAR GHOSE	//
		VS	VS	()
		CHATURBHUJA SAHOO		//
203	FAO/0000397/2022	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	SCHEER KUMAR SARANGI	//
		VS	VS	()
		YEDDU LAXMI		//
204	FAO/0000398/2022	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	()

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205	FAO/0000399/2022	DASARATHI SWAIN M/S. LEGAL MANAGER (TP CELL), THE NEW INDIA ASSURANCE CO.LTD. VS	VS	// // ()
206	GUAP/0000003/2022	SAMITA BEHERA RAMAKANTA MAJHI VS	JATINDRAKUMAR MOHAPATRA VS	// // ()
207	ITA/0000074/2022	SANATAN MAJHI PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL) VS	RADHESHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// // ()
208	ITA/0000075/2022	M/S. TARINI MINERALS PVT. LTD. PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL) VS	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// // ()
209	ITA/0000076/2022	MS. TARINI MINERALS PVT. LTD PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL) VS	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) VS	// // ()
210	MACA/0000514/2022	M/S.S TARINI MINERALS PVT. LTD. M/S. ORIENTAL INSURANCE COMPANY LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
211	MACA/0000515/2022	MAMINA MOHAPATRA D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
212	MACA/0000516/2022	SAROJ DEVI JAIN BIJAY KUMAR JENA VS	PRADEEP KUMAR MISHRA VS	// // ()
213	MACA/0000517/2022	SANTOSH MALLICK ASHOK KUMAR SAHOO VS	RANJAN KUMAR MOHANTY VS	// // ()
214	MACA/0000518/2022	SADIPTA MOHANTY RAMAKANTA MOHANTY VS	PABITRA KUMAR NAYAK VS	// // ()
215	MACA/0000519/2022	RAGHUNATH SAMAL SUCHISMITA DAS VS	JITENDRA MOHANTY VS	// // ()
		ANURADHA SAHOO		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0000520/2022	REBATI SAHOO VS RAJU GHOSE	PABITRA KUMAR NAYAK VS	// 0 //
217	MACA/0000521/2022	BAPI PRADHAN VS RANJAN KUMAR SAHU	PABITRA KUMAR NAYAK VS	// 0 //
218	MATA/0000200/2022	PRAJNYA PRIYADARSINI SATAPATHY @ HOTA VS ASHIS RANJAN HOTA	SATYABRATA MOHANTY VS	// 0 //
219	MATA/0000201/2022	SAMBIT MAHAKUDA VS SAILAJA MAHAKUD	AUROVINDA MOHANTY VS	// 0 //
220	RPFAM/0000250/2022	BABUL KUMAR PANDA VS TIKI PANDA	BISWA PRAKASH DHAL VS	// 0 //
221	RPFAM/0000251/2022	JALADHAR NAIK VS KAMINI KANAR	MANOJ KUMAR PANDA VS	// 0 //
222	RPFAM/0000252/2022	SARADA PRASANNA NAYAK VS GITANJALI SAHOO	MANOJ PANIGRAHI VS	// 0 //
223	RPFAM/0000253/2022	LABETI DURGA PRASAD ACHARY @ DURGA PRASAD VS P. BALA KUMARI	MANOJ PANIGRAHI VS	// 0 //
224	RSA/0000247/2022	ASHAMANI SINGH VS KATI SINGH	SAMBIT RATH VS	// 0 //
225	RSA/0000248/2022	HEMALATA MOHANTY VS JAGANNATH BEHERA	ARIJEET MISHRA VS	// 0 //
226	RSA/0000249/2022	AMARENDRA RAY VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
227	RSA/0000250/2022	BRAHMANANDA DAS	DWARIKA PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RSA/0000251/2022	GURU CHARAN MOHANTY DHANESWAR MOHAPATRA	ANAM CHARAN PANDA	//
		VS	VS	0
229	RVWPET/0000259/2022	LAXMIPRIYA SENAPATI BASANT KUMAR SAHOO	PRASANT KISHORE RAY	//
		VS	VS	0
230	RVWPET/0000260/2022	O.A.T.,CUTTACK BENCH NARENDRA BEHERA	ANAM CHARAN PANDA	//
		VS	VS	0
231	RVWPET/0000261/2022	BHRAMARBAR SAHOO DHRUBA CHARAN DAS	GOPAL PRASAD JENA	//
		VS	VS	0
232	RVWPET/0000262/2022	STATE OF ODISHA LAXMIDHAR BEHERA	BINAYA KUMAR MOHANTY	//
		VS	VS	0
233	TRP(C)/0000382/2022	KRISHNA BEHERA MAHENUR PARWEEN	GOPAL KRISHNA BEHERA	//
		VS	VS	0
234	TRP(C)/0000383/2022	MOHAMMAD ABDUL HASIB SUBHASHREE KUANR	PABITRA KUMAR NAYAK	//
		VS	VS	0
235	TRP(C)/0000384/2022	KALANDI DAS SARITA MAHARANA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
236	TRPCRL/0000085/2022	SUNIL KUMAR LOHAR NARSINGH SINGH	DEBASIS PANDA	//
		VS	VS	0
237	WA/0001322/2022	STATE OF ODISHA PUSPANJALI DAS@DEY	AMIYA KUMAR MOHANTY	//
		VS	VS	0
238	WA/0001323/2022	STATE OF ODISHA BHAKTA MOHAN SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0001324/2022	STATE OF ODISHA MAMATANJALI MISHRA VS	RANJIT MOHANTY VS	// // 0
240	WA/0001325/2022	STATE OF ODISHA ASKA SERVICE COOPERATIVE SOCIETY LTD.,GANJAM	VS	// // 0
241	WA/0001326/2022	STATE OF ODISHA ARATI PATTANAİK	SAMVIT MOHANTY VS	// // 0
242	WA/0001327/2022	STATE OF ODISHA SAROJ CH.BEHERA	SIDHESWAR MALLİK	// // 0
243	WA/0001328/2022	HAL, KORAPUT RELIGARE HEALTH INSURANCE COMPANY LTD.	ADAM ALI KHAN VS	// // 0
244	WP(C)/0026304/2022	UTTAM KUMAR GIRI UTKAL KESHARI NANDA	SURENDRA NATH PANDA VS	// // 0
245	WP(C)/0026305/2022	STATE OF ORISSA RAJENDRA PRADHAN	MANOJ KUMAR MOHANTY VS	// // 0
246	WP(C)/0026306/2022	STATE OF ODISHA HRUSHIKESH MAHANTA	SITANSU MOHAN SINGH VS	// // 0
247	WP(C)/0026307/2022	STATE OF ODISHA YAGNYASENI NAIK	PITAMBAR PANDA VS	// // 0
248	WP(C)/0026308/2022	STATE OF ODISHA SRIDHAR KUMAR NAYAK	DR.PURUSOTTAM CHULI VS	// // 0
249	WP(C)/0026309/2022	STATE OF ODISHA FAKIR MOHAN MISHRA	TRILOCHAN NANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0026310/2022	KABIRAJ BEHERA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
251	WP(C)/0026311/2022	PUSPANJALI DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
252	WP(C)/0026312/2022	M/S. HARSCO INDIA PVT. LTD. VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	WP(C)/0026313/2022	KANHU CHARAN JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
254	WP(C)/0026314/2022	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
255	WP(C)/0026315/2022	ODISHA GRAMYA BANK, NAYAGARH BRANCH VS THE COMMNR. CUM PRINCIPAL SECY., R AND DM DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
256	WP(C)/0026316/2022	SACHINDRA DASH VS PUNJAB NATIONAL BANK, BERHAMPUR	SOUBHAGYA KUMAR DASH VS	// 0 //
257	WP(C)/0026317/2022	MANASH RANJAN PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
258	WP(C)/0026318/2022	RIAJUDDIN KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
259	WP(C)/0026319/2022	AMAR CHANDRA JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
260	WP(C)/0026320/2022	BHARAT CHANDRA PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
261	WP(C)/0026321/2022	NARAYAN PAL	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0026322/2022	ODISHA GRAMYA BANK, NAYAGARH BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0026323/2022	IMTAJ ALLI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0026324/2022	BRUNDABAN PARHI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0026325/2022	GAGAN BIHARI CHOUDHURY	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0026326/2022	DRAUPADI MAHANTY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026327/2022	JATINDRA NATH RAJBONGSHI	SANGRAM KUMAR SINGH	//
		VS	VS	0
		D.G. OF POLICE, CRPF, NEW DELHI		//
268	WP(C)/0026328/2022	BISHNU KUMAR NANDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0026329/2022	ODISHA GRAMYA BANK, NAYAGARH BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., PR AND DW DEPT., ODISHA		//
270	WP(C)/0026330/2022	SASIKANTA RATH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0026331/2022	KRISHNA KESHAB DAS	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0026332/2022	RABINDRANATH PRADHAN	PITAMBAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :10/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0026333/2022	STATE OF ODISHA PRAMOD MOHANTY VS	SITANSU MOHAN SINGH VS	// // ()
274	WP(C)/0026334/2022	STATE OF ODISHA SUDHANSHU SEKHAR SAHOO VS	SANGRAM KUMAR SINGH VS	// // ()
275	WP(C)/0026335/2022	UNION OF INDIA SAUMYA RANJAN BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
276	WP(C)/0026336/2022	STATE OF ODISHA JALPANA SAMAL @ JENA VS	AMIYA KUMAR MOHANTY (A) VS	// // ()
277	WP(C)/0026337/2022	DIPTI RANJAN JENA SUBHADARSAN BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
278	WP(C)/0026338/2022	STATE OF ODISHA ODISHA GRAMYA BANK, NAYAGARH BRANCH VS	AUROVINDA MOHANTY VS	// // ()
279	WP(C)/0026339/2022	THE ADDL. PRINCIPAL SECY., DIRECTORATE OF HORTICULTURE, BBSR BANABIHARI DASADHIKARI VS	PITAMBAR PANDA VS	// // ()
280	WP(C)/0026340/2022	STATE OF ODISHA KARTIK CHANDRA SWAIN VS	SANGRAM KUMAR SINGH VS	// // ()
281	WP(C)/0026341/2022	D.G. OF POLICE, CRPF, NEW DELHI RABINDRA KUMAR JENA VS	SANTOSH KUMAR SWAIN VS	// // ()
282	WP(C)/0026342/2022	STATE OF ODISHA ODISHA GRAMYA BANK, NAYAGARH BRANCH VS	AUROVINDA MOHANTY VS	// // ()
283	WP(C)/0026343/2022	THE GM, ODISHA STATE CIVIL SUPPLY CORP. LTD., BBSR KAILASH CHANDRA PANDA VS	SANJIB MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0026344/2022	BINOD KUMAR PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
285	WP(C)/0026345/2022	ALEKHA SITHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
286	WP(C)/0026346/2022	TRINATH SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
287	WP(C)/0026347/2022	BM., NATIONAL INSURANCE COMPANY LTD., MAYURPURI VS SOU MENDRA KUMAR MOHANTY	PRASANTA KUMAR MAHALI VS	// 0 //
288	WP(C)/0026348/2022	CHANDAN KUMAR SINGH VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
289	WP(C)/0026349/2022	JOGINATHA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
290	WP(C)/0026350/2022	DINABANDHU NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
291	WP(C)/0026351/2022	DIGAMBAR DALAI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
292	WP(C)/0026352/2022	MAYADHAR PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
293	WP(C)/0026353/2022	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
294	WP(C)/0026354/2022	MADHABANANDA MOHANTY VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
295	WP(C)/0026355/2022	RAMA AMANT	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026356/2022	BIRANCHI NARAYAN DEHURI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026357/2022	RAMA CHANDRA SAHOO	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0026358/2022	BAMADEV CHOUDHURI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0026359/2022	PRASANTA KUMAR MOHANTY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026360/2022	SUBHALAXMI SWAIN	KABITA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0026361/2022	CHATRUBHUJA PRADHAN	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0026362/2022	GATIKRUSHAN HARICHANDAN	T.PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0026363/2022	SATYABHAMA NAG	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0026364/2022	CHANDRADHWAJA PANDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		MD, ANDHRA PRADESH POWER GENERAL CORP. LTD., ANDHRA PRADESH		//
305	WP(C)/0026365/2022	PRAHALLAD SINGH	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0026366/2022	ASHOK KUMAR BEHERA	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0026367/2022	STATE OF ODISHA PADMA CHARAN NAYAK VS	SANJIB MOHANTY VS	// // ()
308	WP(C)/0026368/2022	STATE OF ODISHA DURGA NARAYANA MAHAPATRA VS	HRUDANANDA MOHAPATRA VS	// // ()
309	WP(C)/0026369/2022	RASHMITA MOHAPATRA SHAMA @ SHYAM SUNDAR PATRA VS	SATYABRATA MOHANTY VS	// // ()
310	WP(C)/0026370/2022	GOVT. OF ODISHA SRINATH SWAIN VS	SUBHA KUMAR MISHRA VS	// // ()
311	WP(C)/0026371/2022	STATE OF ODISHA MD, ODISHA STATE CO OPERATIVE BANK LTD., BBSR	PRASAD NANDA VS	// // ()
312	WP(C)/0026372/2022	APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM JOINT LABOUR COMMNR., BBSR SANTOSH KUMAR BARIK VS	BHAKTA RANJAN BARIK VS	// // ()
313	WP(C)/0026373/2022	STATE OF ODISHA. BHARAT KUMAR BEHERADALAI VS	ANIL KUMAR DAS VS	// // ()
314	WP(C)/0026374/2022	STATE OF ODISHA RAJENDRA KUMAR PANIGRAHI VS	ANIL KUMAR DAS VS	// // ()
315	WP(C)/0026375/2022	STATE OF ODISHA MD. ODISHA STATE CO OPERATIVE BANK LTD., BBSR	PRASAD NANDA VS	// // ()
316	WP(C)/0026376/2022	APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM JOINT LABOUR COMMNR., BBSR DAMODAR BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0026377/2022	STATE OF ODISHA SAPAN KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0026378/2022	SUDARSAN SWAIN VS COLLECTOR AND DIST. MAGISTRATE, DHENKANAL	JYOTI PATNAIK VS	// 0 //
319	WP(C)/0026379/2022	RUPA SABAR VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
320	WP(C)/0026380/2022	PURNA CHANDRA PATRA VS STATE OF ODISHA	KODONDA KUMAR BHUYAN VS	// 0 //
321	WP(C)/0026381/2022	SANJAY KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0026382/2022	BICHITRANANDA SAHOO VS COLLECTOR, NAYAGARH	DIGAMBARA MISHRA VS	// 0 //
323	WP(C)/0026383/2022	ASWIN KUMAR DAS VS MD, TPNODL, BALASORE	SOMANATH MISHRA VS	// 0 //
324	WP(C)/0026384/2022	ANIL KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0026385/2022	ANIRUDHA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0026386/2022	UDAYA KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0026387/2022	LISMITA KANHAR VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
328	WP(C)/0026388/2022	USHAMANI GOCHHAYAT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0026389/2022	ANITA JENA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026390/2022	SRINIBAS TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0026391/2022	KSHETRAMOHAN POTHAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026392/2022	PRABHUDATTA DALAL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0026393/2022	TAPAN KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0026394/2022	DIPAK KUMAR ACHARYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0026395/2022	PRAFULLA KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0026396/2022	RABINDRA MOHAN JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0026397/2022	URMILA DEI	SAMARENDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0026398/2022	NIRANJAN PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026399/2022	SUDHANSU KUMAR PANJHA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026400/2022	SARAT KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0026401/2022	STATE OF ODISHA KEDARNATH PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0026402/2022	STATE OF ODISHA SANJAYA KUMAR PRADHAN VS	SWAPNIL ROY VS	// // ()
343	WP(C)/0026403/2022	STATE OF ODISHA DR. DAYANIDHI SINGH VS	SAMARENDRA SWAIN VS	// // ()
344	WP(C)/0026404/2022	STATE OF ODISHA RAGHUNATH DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0026405/2022	STATE OF ODISHA TURA SINGH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0026406/2022	STATE OF ODISHA SUSAMARANI DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0026407/2022	STATE OF ODISHA DEBARANJAN BEHERA VS	SWAPNIL ROY VS	// // ()
348	WP(C)/0026408/2022	STATE OF ODISHA ALAKARANI MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0026409/2022	STATE OF ODISHA KUMAR KANTA BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0026410/2022	STATE OF ODISHA GOURANGA ACHARYA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0026411/2022	STATE OF ODISHA JAGADISH CHANDRA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0026412/2022	NAROTTAM NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
353	WP(C)/0026413/2022	SANTILATA MAHAKUD VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	// 0 //
354	WP(C)/0026414/2022	RAJ KISHOR MATHUR VS STATE OF ORISSA	HEMANTA KUMAR MUND VS	// 0 //
355	WP(C)/0026415/2022	UMAKANTA PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
356	WP(C)/0026416/2022	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
357	WP(C)/0026417/2022	HARIHARA JENA VS STATE OF ORISSA	SMITA RANJAN PATNAIK VS	// 0 //
358	WP(C)/0026418/2022	DEBARAJ MOHANTY VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
359	WP(C)/0026419/2022	TRIBIKRAMA SATPATHY VS INCOME TAX OFFICER, NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	SIDHARTHA RAY VS	// 0 //
360	WP(C)/0026420/2022	SUJATA DAS VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
361	WP(C)/0026421/2022	SURESH CHANDRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
362	WP(C)/0026422/2022	PURNA CHANDRA SING VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0026423/2022	BHAGABAN MAHARANA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026424/2022	BALAKRUSHNA PATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0026425/2022	RAMAKANTA PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026426/2022	NIRANJAN MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026427/2022	BIRANJAN DAS MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026428/2022	JAYANTI PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026429/2022	SUDHANSU BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026430/2022	KAILASH CHANDRA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0026431/2022	BRAJABANDHU BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0026432/2022	HARANARYAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026433/2022	HRUSHIKESH TANDIA	DIPTI REKHA NANDA	//
		VS	VS	0
		UTKAL GRAMEEN BANK, BOLANGIR		//
374	WP(C)/0026434/2022	BIJAY BAISHAK	K.C.MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0026435/2022	R.T.O.,JAGATSINGHPUR SUBAL KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0026436/2022	KEDAR SINGH VS CHAIRMAN CUM MD., MAHANADI COALFIELDS LTD., SAMBALPUR	SAHASRA JYOTI NANDA VS	// ()
377	WP(C)/0026437/2022	SUREKHA BISHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
378	WP(C)/0026438/2022	KUNALATA NAYAK VS COLLECTOR, NAYAGARH	NIRANJAN LENKA VS	// ()
379	WP(C)/0026439/2022	CHANDRA KISHOR PATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// ()
380	WP(C)/0026440/2022	ANANTA PRASAD BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
381	WP(C)/0026441/2022	BISWANATH TRIPATHY VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// ()
382	WP(C)/0026442/2022	LAXMIDHAR PUNTIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
383	WP(C)/0026443/2022	M/S.SIMON INDIA LTD.,HARYANA VS CT AND GST OFFICER, CUTTACK II CIRCLE	KAJAL SAHOO VS	// ()
384	WP(C)/0026444/2022	NILAMANI SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
385	WP(C)/0026445/2022	PADMABATI PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0026446/2022	ANIL KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
387	WP(C)/0026447/2022	MAHIMA EDUCATIONAL AND CHARITY TRUST, BASSINA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
388	WP(C)/0026448/2022	SINU SUNDAR PADHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0026449/2022	GOURANGA CHANDRA PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
390	WP(C)/0026450/2022	RAMYA RACHANA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
391	WP(C)/0026451/2022	SUKADEV MAHALIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0026452/2022	JAGNESWAR BHUYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0026453/2022	SANDHYARANI GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0026454/2022	DURJYODHAN BHOI VS SPECIAL SECY., G.A AND P.G. (S.E), DEPT. GOVT. OF ODISHA, BBSR	PRASANTA KUMAR JENA VS	// 0 //
395	WP(C)/0026455/2022	NARAYAN BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0026456/2022	SHANTILATA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0026457/2022	MANJUBALA BARAL	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026458/2022	HARIHARA PATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0026459/2022	SOVANA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0026460/2022	DEBENDRA KUMAR ACHARYA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0026461/2022	SWARNA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026462/2022	SABITA KUMARI SENAPATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0026463/2022	NARENDRA NATH BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0026464/2022	BISWANATH BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0026465/2022	NIRANJAN GOCHHAYAT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0026466/2022	ASIT KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0026467/2022	GOPINATH PADHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026468/2022	DHRUBA CHARAN MANDAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0026469/2022	STATE OF ORISSA KHAGENDRA NATH SHEE VS	DILLIP KUMAR MOHAPATRA VS	// // ()
410	WP(C)/0026470/2022	STATE OF ODISHA BHARATI MALIK VS	PRAMODA KUMAR MISHRA VS	// // ()
411	WP(C)/0026471/2022	STATE OF ODISHA SUBASH PRADHAN VS	PRAMODA KUMAR MISHRA VS	// // ()
412	WP(C)/0026472/2022	STATE OF ODISHA RANJAN KUMAR PANDA VS	JYOTIRMAY GUPTA VS	// // ()
413	WP(C)/0026473/2022	STATE OF ODISHA M/S TARENI ELECTRICALS, ANGUL VS	RAKESH BEHERA VS	// // ()
414	WP(C)/0026474/2022	UNION OF INDIA LAXMAN NAHAK VS	JYOTIRMAY GUPTA VS	// // ()
415	WP(C)/0026475/2022	STATE OF ODISHA B. RAMA KRISHNA SWAMY VS	JYOTIRMAY GUPTA VS	// // ()
416	WP(C)/0026476/2022	STATE OF ODISHA M/S BHARAT ENGINEERING, ANGUL VS	RAKESH BEHERA VS	// // ()
417	WP(C)/0026477/2022	UNION OF INDIA CHITTARANJAN PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
418	WP(C)/0026478/2022	STATE OF ODISHA SANTOSH KUMAR PATNAIK VS	JYOTIRMAY GUPTA VS	// // ()
419	WP(C)/0026479/2022	STATE OF ODISHA AKSHAYA KUMAR PANDA VS STATE OF ORISSA	JYOTIRMAY GUPTA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0026480/2022	SUKADEV SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
421	WP(C)/0026481/2022	DHIRESH DAKUA VS SUBHASMITA DAKUA	AMITAV TRIPATHY VS	// 0 //
422	WP(C)/0026482/2022	JAYANTEE NANDA VS STATE OF ORISSA	JYOTIRMAY GUPTA VS	// 0 //
423	WP(C)/0026483/2022	UNITED SAMITI ACTION, KENDRAPARA VS STATE OF ODISHA	P.K.ROUT VS	// 0 //
424	WP(C)/0026484/2022	GOURA SINGH MUNDARI VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
425	WP(C)/0026485/2022	JITENDRIYA SAMANTARAY VS UNION OF INDIA	D.N.MISRA VS	// 0 //
426	WP(C)/0026486/2022	BRUNDABAN PANDA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
427	WP(C)/0026487/2022	JAGDISH PRASAD MISHRA VS UNION OF INDIA	D.N.MISRA VS	// 0 //
428	WP(C)/0026488/2022	MANOJ KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
429	WP(C)/0026489/2022	PRANAKRUSHNA ACHARYA VS THE COMMNR., LR AND S. ODISHA	DINABANDHU NAYAK VS	// 0 //
430	WP(C)/0026490/2022	MAHESH CHANDRA KAR VS UNION OF INDIA	D.N.MISRA VS	// 0 //
431	WP(C)/0026491/2022	DADHIBAMAN SAHU	LAKSHMAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0026492/2022	HARIHAR BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0026493/2022	DINESH KUMAR BAG	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0026494/2022	PURANMAL AGARWAL	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0026495/2022	JYOTSNA RANI DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0026496/2022	BISWANATH MOHANTY	BISWAJIT MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
437	WP(C)/0026497/2022	PRAFULLA KUMAR NAYAK	SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0026498/2022	DR. SUDHANSU SARANGI	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0026499/2022	CHINTAMANI PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0026500/2022	TIRTHABASI PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0026501/2022	ANANTA KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0026502/2022	RATNAKAR PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0026503/2022	STATE OF ODISHA PITAMBAR MAHANNTA VS	K.K.SWAIN VS	// // ()
444	WP(C)/0026504/2022	STATE OF ODISHA DHANESWAR SAHOO VS	PRAMODA KUMAR MISHRA VS	// // ()
445	WP(C)/0026505/2022	STATE OF ODISHA SAILESH KUMAR DHAL VS	AKSHAYA KUMAR NAYAK VS	// // ()
446	WP(C)/0026506/2022	STATE OF ODISHA BANKA BIHARI JENA VS	GYANA RANJAN SETHI VS	// // ()
447	WP(C)/0026507/2022	STATE OF ODISHA KESHABA CHARAN RATHA VS	MAHESWAR MOHANTY VS	// // ()
448	WP(C)/0026508/2022	STATE OF ODISHA HRUSIKESH PRADHAN VS	MAHESWAR MOHANTY VS	// // ()
449	WP(C)/0026509/2022	STATE OF ODISHA MAHIMA SAHU VS	RAMACHANDRA RATH VS	// // ()
450	WP(C)/0026510/2022	STATE OF ODISHA JAMBESWAR MAHADEV BIJE, JAMARA VS	KISHORE KUMAR JENA VS	// // ()
451	WP(C)/0026511/2022	STATE OF ODISHA FATIM UN NISHA @ FATIMA NISHA VS	RESHMA BEHERA VS	// // ()
452	WP(C)/0026512/2022	STATE OF ODISHA SUKANTI DASH VS	LAXMI PRASAD DWIVEDY VS	// // ()
453	WP(C)/0026513/2022	STATE OF ODISHA SURYANARAYAN DAS VS COLLECTOR CUM DM OF JAGATSINGHPUR	SUBRATA PANDA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0026514/2022	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
455	WP(C)/0026515/2022	KASTURI KOUSALYA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
456	WP(C)/0026516/2022	BABULI BEHERA VS THE UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
457	WP(C)/0026517/2022	ANANTA PRASAD MEHER VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
458	WP(C)/0026518/2022	B. KAMESU PATRA VS UNION BANK OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
459	WP(C)/0026519/2022	NAROTTAM MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
460	WP(C)/0026520/2022	DEEPAK PANIGRAHI VS STATE OF ODISHA	H.P.MOHANTY VS	// 0 //
461	WP(C)/0026521/2022	RASMITA GOUDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
462	WP(C)/0026522/2022	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	LAXMI PRASAD DWIVEDIY VS	// 0 //
463	WP(C)/0026523/2022	SUSHAMA KUMARI DEI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
464	WP(C)/0026524/2022	SAILENDRANATH MAHANTA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
465	WP(C)/0026525/2022	NALINI KANTA TRIPATHY	SUDEEP KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		NATIONAL MEDICAL COMMISSION, NEW DELHI		//
466	WP(C)/0026526/2022	PRADIPTA KUMAR SAHANI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0026527/2022	ASHOK KUMAR MOHAPATRA	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0026528/2022	PRAFULLA DEO	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0026529/2022	SWAPNASHREE PATTANAİK	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0026530/2022	NETRANANDA BARAL	UMA CHARAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0026531/2022	RAVI JAISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0026532/2022	SAROJ KUMAR BARIK	SUBRATA PANDA	//
		VS	VS	0
		COLLECTOR CUM DM., MAYURBHANJ		//
473	WP(C)/0026533/2022	SEVEN ENERGIES ODISHA LTD., NUAPADA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BBSR		//
474	WP(C)/0026534/2022	SABITA BINDHANI	SUBRATA PANDA	//
		VS	VS	0
		COLLECTOR CUM DM., MAYURBHANJ		//
475	WP(C)/0026535/2022	AKSHAYA KUMAR MOHANTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
476	WP(C)/0026536/2022	SWAPNARANI BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0026537/2022	RM, RBI, BBSR BHAKTABANDHU PATRA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// // ()
478	WP(C)/0026538/2022	LINGARAJ BARIK VS RM, RBI, BBSR LINGARAJ BARIK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// // ()
479	WP(C)/0026539/2022	VS RM, RBI, BBSR LINGARAJ BARIK	VS BRAJA MOHAN SARANGI	// // ()
480	WP(C)/0026540/2022	RM, RBI, BBSR SWAPNARANI BARIK VS	BRAJA MOHAN SARANGI VS	// // ()
481	WP(C)/0026541/2022	RM, RBI, BBSR MANASHA DEVI VS UNION OF INDIA	SUBASH CHANDRA RATH VS	// // ()
482	WP(C)/0026542/2022	KRUSHNA CHANDRA BHOI VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// // ()
483	WP(C)/0026543/2022	ARJUN KUMAR SUNDARAY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // ()
484	WP(C)/0026544/2022	RAVI JAISWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // ()
485	WP(C)/0026545/2022	MADHUSUDAN MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()
486	WP(C)/0026546/2022	JAYANTA KUMAR ROUT VS THE DISTRICT AND SESSION JUDGE, KANDHAMAL	SUDEEP KUMAR SARANGI VS	// // ()
487	WP(C)/0026547/2022	ARJUNA BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURUMOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0026548/2022	ABHIRAM JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
489	WPCRL/0000124/2022	MAGUNI MAHARANA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// () //
490	ABLAPL/0012981/2022	RAMESH SAGAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KAKIRIGUMMA /97 /2022 () //
491	ABLAPL/0012982/2022	SURYAKANTA NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /547 /2022 () //
492	ABLAPL/0012983/2022	ABDUL RAHEMAN KHAN @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /484 /2022 () //
493	ABLAPL/0012984/2022	JITU @ JITENDRA KUMAR SETHI @ JITENDRA SETHASWINI KUMAR MISHRA 3 VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /234 /2022 () //
494	ABLAPL/0012985/2022	SHATRUGHNA PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /480 /2022 () //
495	ABLAPL/0012986/2022	SUMINA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /187 /2022 () //
496	ABLAPL/0012987/2022	BASUDEV PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDAPUR /134 /2022 () //
497	ABLAPL/0012988/2022	PURNA CH. DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /243 /2022 () //
498	ABLAPL/0012989/2022	MANAS NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /91 /2022 () //
499	ABLAPL/0012990/2022	BHABAGRAHI SAHOO	JAGABANDHU SAHU	LOISINGHA(BOLANGIR) /329 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0012991/2022	STATE OF ODISHA SONU KUMAR JENA	SMRUTI RANJAN ROUT	// RASOL /53 /2021
		VS	VS	()
501	ABLAPL/0012992/2022	STATE OF ODISHA GULA GANTA	PRASANNA KUMAR MISHRA	// GUDARI /27 /2021
		VS	VS	()
502	ABLAPL/0012993/2022	STATE OF ODISHA KUNTI KABAT	JAGABANDHU SAHU	// PUINTALA /177 /2022
		VS	VS	()
503	ABLAPL/0012994/2022	STATE OF ODISHA TUKUNA SETHY	BIDHUBHUSANA MOHAPATRA	// JENAPUR /276 /2022
		VS	VS	()
504	ABLAPL/0012995/2022	STATE OF ODISHA HRUDANANDA SAHU	ARIJEET MISHRA	// CHHENDIPADA /338 /2022
		VS	VS	JMFC, CHHENDIPADA(Anugul *)
505	ABLAPL/0012996/2022	STATE OF ODISHA LINGARAJ RANA @ PICHU	SK. ZAFARULLA	GR/0000664/2022 KANTAMAL /94 /2022
		VS	VS	()
506	ABLAPL/0012997/2022	STATE OF ODISHA BISHNUPADA GIRI	SATYABRATA DASH	// JENAPUR /280 /2022
		VS	VS	()
507	ABLAPL/0012998/2022	STATE OF ODISHA PADMALOCHAN MOHANTA	PRANAB KUMAR SAMANTRAY	// JASHIPUR /221 /2022
		VS	VS	()
508	ABLAPL/0012999/2022	STATE OF ODISHA ANTARYAMI PRADHAN	PRABHAT KUMAR PRAHARAJ	// TANGI /201 /2022
		VS	VS	()
509	ABLAPL/0013000/2022	STATE OF ODISHA PRASANTA SAHOO	DURLLABHA RANJAN MISHRA	// KISHORENGAR /149 /2022
		VS	VS	()
510	ABLAPL/0013001/2022	STATE OF ODISHA SADNA HARIJAN @ SADAN HARIJAN	MANORANJAN PADHY	// JEYPORE SADAR /308 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0013002/2022	STATE OF ODISHA DEEPAK KUMAR PADHY VS	DR. BINODA KUMAR MISHRA VS	// MAHILA (BERHAMPUR) /178 /2022 ()
512	ABLAPL/0013003/2022	STATE OF ODISHA RABINDRA GOCHHAYAT @ NEULA VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /280 /2022 ()
513	ABLAPL/0013004/2022	STATE OF ODISHA DEBUNI @ DEBA PRASAD NAYAK VS	SAMVIT MOHANTY VS	// TIRTOL /567 /2022 ()
514	ABLAPL/0013005/2022	STATE OF ODISHA NARAYAN NAYAK VS	AMITAV TRIPATHY VS	// NAYAGARH /142 /2022 ()
515	ABLAPL/0013006/2022	STATE OF ODISHA DEBENDRA GHADAI VS	B.N.MAHAPATRA VS	// KOREI /322 /2022 ()
516	ABLAPL/0013007/2022	STATE OF ODISHA AULA SIWANI @ AHULA SHIVANI VS	BIBEKANANDA MAHAPATRA VS	// KOREI /324 /2022 ()
517	ABLAPL/0013008/2022	STATE OF ODISHA BIRANCHI JENA VS	B.N.MAHAPATRA VS	// JAJPUR ROAD /551 /2021 ()
518	ABLAPL/0013009/2022	STATE OF ODISHA SIPU DEHURY VS	BIBEKANANDA MAHAPATRA VS	// KOREI /127 /2022 ()
519	ABLAPL/0013010/2022	STATE OF ODISHA MANAS KUMAR JENA @ MANAS RANJAN JENA VS	SAILABALA JENA VS	// DHARMASALA /532 /2022 ()
520	ABLAPL/0013011/2022	STATE OF ODISHA RAGHU @ RAGHUNATH DAS VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /320 /2022 ()
521	ABLAPL/0013012/2022	STATE OF ODISHA SUDAM PADHAN VS	JYOTI PATNAIK VS	// JAGATSINGPUR /575 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0013013/2022	P. SURESH RAO VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTABANJI /224 /2022 () //
523	ABLAPL/0013014/2022	JARA KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /92 /2018 () //
524	ABLAPL/0013015/2022	RANJAN SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DHARMASALA /115 /2020 () //
525	ABLAPL/0013016/2022	BISWAJEET RAYCHOUDHURY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /508 /2022 () //
526	ABLAPL/0013017/2022	MANMOHAN OJHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /35 /2022 () //
527	ABLAPL/0013018/2022	AMIT KUMAR NANDA @ BABULA NANDA VS STATE OF ODISHA	SANGRAM RATH VS	BASELI SAHI PS /225 /2022 () //
528	ABLAPL/0013019/2022	HAPPY BHOI @ PRASANTA KUMAR BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAUGAON /209 /2022 () //
529	ABLAPL/0013020/2022	BIDA NAIK @ BIDU NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /192 /2019 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) ICC/0000018/2019
530	ABLAPL/0013021/2022	CHITARANJAN BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /384 /2022 () //
531	ABLAPL/0013022/2022	RAJESH KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /537 /2022 () //
532	ABLAPL/0013023/2022	BIRANCHI JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /9 /2022 () //
533	ABLAPL/0013024/2022	DEBENDRA KUMAR NAYAK	AMITAV TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0013025/2022	MADAN KUMAR PRADHAN	ASIT KUMAR JENA	/ /0
		VS	VS	J.M.F.C,JALESWAR(Baleshwar)
		STATE OF ODISHA		2(B)CC/0000008/2013
535	ABLAPL/0013026/2022	BRUNDABAN BARIHA	AMITAV TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0013027/2022	SK. ABURAHIM	BIBEKANANDA MAHAPATRA	KOREI /322 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0013028/2022	MINATI MALLIK	AMULYA RATNA PANDA	BINJHARPUR /126 /2022
		VS	VS	S.D.J.M.,JAJPUR(Jajapur *)
		STATE OF ODISHA		CT/0000419/2022
538	ABLAPL/0013029/2022	KALIA DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /319 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0013030/2022	SRINIBAS KAHALASINGH @ NALU	MANAS KUMAR CHAND	BAGHAMARI /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0013031/2022	M. MANOMOHAN RAO	MANAS KUMAR CHAND	GOLANTHARA (BERHAMPUR) /356 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0013032/2022	MAHESWAR PARIDA	GAYADHAR SAMAL	BALICHANDRAPUR /337 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0013033/2022	SUMANTA KUMAR PANDA	TUKUNA KUMAR MISHRA	KOTPAD /189 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0013034/2022	SUBAS CHANDRA DAS	DEBASISH SAMAL	BALASORE TOWN /199 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0013035/2022	AJIT PALAKA	TUKUNA KUMAR MISHRA	GUNUPUR /66 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0013036/2022	STATE OF ODISHA SUBIT DAS VS	DEBASISH SAMAL VS	// BALASORE TOWN /199 /2022 ()
546	ABLAPL/0013037/2022	STATE OF ODISHA CHAGULU @ BASANTA BISWAL VS	PRADOSH KUMAR DAS VS	// NAIKANI-DIHI /110 /2017 ()
547	ABLAPL/0013038/2022	STATE OF ODISHA SUDHANSU SEKHAR SWAIN VS	SUJATA JENA VS	// INDUASTRIAL,NISA /171 /2022 ()
548	ABLAPL/0013039/2022	STATE OF ODISHA SHIBARAM SAHU VS	ARIJEET MISHRA VS	// CHHENDIPADA /338 /2022 JMFC, CHHENDIPADA(Anugul *) GR/0000664/2022
549	ABLAPL/0013040/2022	STATE OF ODISHA CHINTU DALAI VS	KALINDA KUMAR ROUT VS	// MANGALA BAG /255 /2022 ()
550	ABLAPL/0013041/2022	STATE OF ODISHA SUSHANTA KUMAR DAS VS	LAXMIDHAR MAHAPATRA VS	// PIPLI /173 /2022 ()
551	ABLAPL/0013042/2022	STATE OF ODISHA SEKH HALIM VS	JAYADEBA BEHERA VS	// PHIRINGIA /73 /2020 ()
552	ABLAPL/0013043/2022	STATE OF ODISHA GOURI NAYAK @ GOURIMANI VS	SURENDRA KUMAR BISWAL VS	// RUPSA /2 /2022 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000023/2022
553	ABLAPL/0013044/2022	STATE OF ODISHA SUVAM MOHANTY VS	DEBASNAN DAS VS	// LAXMISAGAR P.S. /198 /2022 ()
554	ABLAPL/0013045/2022	STATE OF ODISHA ASHISH KUMAR PADHY VS	SIDHANT KUMAR JENA VS	// GOSANINUAGAM /160 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002053/2021
555	ABLAPL/0013046/2022	STATE OF ODISHA ADITYA SINGH @ ADITYA KUSHWAH VS	BIJAYA KUMAR RAGADA VS	// SEMILLIGUDA /16 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0013047/2022	ANJAN MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	ABHAYACHANDPUR /348 /2022 () //
557	ABLAPL/0013048/2022	JAHUR ALI KHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALUGAON P.S. /183 /2022 () //
558	ABLAPL/0013049/2022	AMIT PANDA @ AMIT KUMAR PANDA VS STATE OF ODISHA	RAJA BHUSAN DASH VS	BADAMBADI /302 /2022 () //
559	ABLAPL/0013050/2022	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	/ /0 () //
560	ABLAPL/0013051/2022	SANDEEP KUMAR MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	/ /0 () //
561	ABLAPL/0013052/2022	GOLAK BIHARI JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /223 /2022 () //
562	ABLAPL/0013053/2022	BIMAL HEMBRAM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BYREE /164 /2022 () //
563	ABLAPL/0013054/2022	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	Tantiapal Marine /117 /2022 () //
564	ABLAPL/0013055/2022	CHARULATA MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /177 /2022 () //
565	ABLAPL/0013056/2022	AKASH MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CHANDANPUR /166 /2022 () //
566	ABLAPL/0013057/2022	PRADIP SABAR VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /357 /2022 () //
567	ABLAPL/0013058/2022	KARUNA SAHU	KIRTAN DANG	LOISINGHA(BOLANGIR) /330 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :10/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0013059/2022	SK. MOJAHAR @ MOHAJAR @ MOJAHIR	PRAFULLA KUMAR BISWAL	AUL /250 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0013060/2022	KANHIYA @ KANHU YADAV	SUDEEP KUMAR SARANGI	RAJGANGPUR /383 /2022
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0013061/2022	RAJ @ RAJA SUNA	DIBYAJYOTI SAHOO	JHARSUGUDA SADAR /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0013062/2022	LAXMAN DAS @ MIKI	DINESH KUMAR MOHANTY	PURI TOWN /318 /2022
		VS	VS	()
		STATE OF ODISHA		//
572	WPC(OAC)/0000450/2004	GODABARISH PANDA	ASWINI KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
573	WPC(OAC)/0003990/2013	NETRANANDA SATPATHY	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
574	CONTC(CPC)/0000153/2013	RASABIHARI PANDA	MANORANJAN MOHANTY	//
		VS	VS	()
		SATYABRATA SAHU		//
575	CONTC(CPC)/0000174/2016	JAYANT KUMAR SAMANTARAY	DHULIRAM PATNAIK, P.C.ROUT	//
		VS	VS	()
		DR. PRATIVA SAHOO		//
576	CONTC(CPC)/0000321/2013	SUKANTI DASH	JAYANTA KUMAR RATH	//
		VS	VS	()
		C.S.KUMAR		//
577	CONTC(CPC)/0000387/2015	ADIKANDA ROUT	L.K.MOHANTY, B.K.JENA	//
		VS	VS	()
		RANJANA CHOPRA		//

ORISSA HIGH COURT

MISC CASES FILED on :10/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2022 CRA/87/1995	BHARAT-MP	
2	8/2022 CRA/87/1995	BHARAT-MP	
3	8/2022 CRA/87/1995	BHARAT-MP	
4	84/2022 WPC(OAPC)/71/2019	DEEPAK SOUMYA NIHAR BAGH-MP	SUBHADUTTA ROURTRAY
5	84/2022 WPC(OAPC)/71/2019	DEEPAK SOUMYA NIHAR BAGH-MP	SUBHADUTTA ROURTRAY
6	85/2022 WPC(OAPC)/200/2019	PURNA CHANDRA NAYAK-MP	M/S GOUTAM KUMAR ROURTRAY
7	85/2022 TRPCRL/85/2022	NARSINGH SINGH-MP	DEBASIS PANDA
8	86/2022 WPC(OAPC)/196/2019	PRAVAKAR MOHANTY-MP	M/S TAPAN KUMAR MANDAL
9	92/2022 JCRLA/38/2020	TEKA@BUDHIA SINGH-MP	ADV
10	93/2022 JCRLA/38/2020	TEKA@BUDHIA SINGH-MP	ADV
11	166/2022 LAA/142/2010	MAHANADI COALFIELD-MP	M/S.B.MOHANTY
12	167/2022 LAA/142/2010	MAHANADI COALFIELD-MP	M/S.B.MOHANTY
13	168/2022 LAA/142/2010	MAHANADI COALFIELD-MP	M/S.B.MOHANTY
14	169/2022 LAA/72/2016	DIRECTOR,INTERIM TEST RANGE-MP	MR.A.K.BOSEASSISTANT SOLICITOR GENERAL OF IN
15	170/2022 LAA/74/2016	DIRECTOR,INTERIM TEST RANGR-MP	MR.A.K.BOSEASSISTANT SOLICITOR GENERAL OF IN
16	198/2022 CMAPL/525/2022	KSHIROD CH.MOHANTY-MP	ADV.
17	199/2022 SA/197/1994	PREMALATA-MP	
18	199/2022 CMAPL/526/2022	PRADEEP BISWAL-MP	ADV.
19	233/2022 MATA/134/2022	SUMALATA PALAKA-MP	MINATI BEHERA
20	234/2022 MATA/200/2022	PRAJNYA PRIYADARSINI SATAPATHY @ HOTA-MP	SATYABRATA MOHANTY
21	235/2022 MATA/92/2022	DR. PRIYADARSHEE PRAHARAJ-MP	M/S BISWARANJAN DAS, S.CHAKRAVARTY, T.SINHA
22	245/2022 CONTC/6183/2022	JYOTIMADHAB GARNAIK@GADANYAK-MP	ADV.
23	246/2022 CONTC/4619/2022	UMESH CHANDRA MAHANTA-MP	MANAS CHAND, M.M.SWAIN
24	247/2022 CONTC/1837/2017	NARENDRA PR.PANIGRAHI-MP	
25	269/2022 RVWPET/261/2022	DHRUBA CHARAN DAS-MP	GOPAL PRASAD JENA
26	329/2022	JALADHAR NAIK-MP	MANOJ KUMAR PANDA

27	RPFAM/251/2022 330/2022	SARADA PRASANNA NAYAK-MP	MANOJ PANIGRAHI
28	RPFAM/252/2022 330/2022	SARADA PRASANNA NAYAK-MP	MANOJ PANIGRAHI
29	RPFAM/252/2022 331/2022	LABETI DURGA PRASAD ACHARY @ DURGA PRASAD ACHARY	ANURAN MISHRA
30	RPFAM/253/2022 358/2022	ROSALI PARIDA-MP	SAILABALA JENA
31	CRLMP/1625/2022 359/2022	SAILARAJ MAHARANA-MP	RAKESH KUMAR DAS
32	CRLMP/1746/2022 360/2022	NALINIKANTA NAIK-MP	SIDHARTHA DAS
33	CRLMP/2077/2022 361/2022	DEBASISH DASH-MP	ACHYUTANANDA PATTNAIK
34	CRLMP/2080/2022 386/2022	PRASANT KUMAR NAG-MP	LALATENDU SAMAL
35	WPC(OA)/1477/2018 387/2022	LALIT KUMAR PATEL-MP	M/S P.K. MOHAPATRA
36	WPC(OA)/1646/2018 388/2022	BISWARANJAN BEHERA-MP	M/S.SURYA NARAYAN PATNAIK
37	WPC(OA)/428/2019 389/2022	BISWARANJAN BEHERA-MP	M/S.SURYA NARAYAN PATNAIK
38	WPC(OA)/428/2019 430/2022	MAHENUR PARWEEN-MP	GOPAL KRISHNA BEHERA
39	TRP(C)/382/2022 431/2022	SUBHASHREE KUARNR-MP	PABITRA KUMAR NAYAK
40	TRP(C)/383/2022 432/2022	SARITA MAHARANA-MP	AKSHAYA KUMAR SAHOO
41	TRP(C)/384/2022 617/2022	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO.	GOPAL CHANDRA SAMANTARAY
42	FAO/392/2022 618/2022	NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
43	FAO/394/2022 619/2022	MANAGER (T.P.CELL), THE NEW INDIA ASSURANCE CO.	SUDHENDRA KUMAR GHOSE
44	FAO/396/2022 620/2022	MANAGER (T.P.CELL), THE NEW INDIA ASSURANCE CO.	SUDHENDRA KUMAR GHOSE
45	FAO/396/2022 621/2022	MANAGER (T.P.CELL), THE NEW INDIA ASSURANCE CO.	SUDHENDRA KUMAR GHOSE
46	FAO/396/2022 622/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
47	FAO/332/2022 623/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
48	FAO/332/2022 656/2022	PRASANNA KUMAR ROUT-MP	PRADEEP KUMAR MOHAPATRA
49	CRLREV/474/2022 657/2022	SARADA PRASANNA NAYAK-MP	MANOJ PANIGRAHI
50	CRLREV/476/2022 658/2022	SARADA PRASANNA NAYAK-MP	MANOJ PANIGRAHI
51	CRLREV/476/2022 1011/2022	KULAMANI SAHU-MP	SATYABRATA MOHANTY
52	RSA/319/2019 1012/2022	RAJ KISHOR MAHAPATGRA-MP	M/S.BIBHUTI BHUSAN MISHRA
53	RSA/300/2018 1013/2022	BETIKHAI ROUT-MP	
54	RSA/126/2011 1014/2022	BETIKHAI ROUT-MP	
55	RSA/126/2011 1015/2022	BETIKHAI ROUT-MP	
56	RSA/126/2011 1016/2022	BETIKHAI ROUT-MP	
57	RSA/126/2011 1017/2022	BETIKHAI ROUT-MP	
	RSA/126/2011		

58	1018/2022 RSA/126/2011	BETIKHAI ROUT-MP	
59	1019/2022 RSA/251/2022	DHANESWAR MOHAPATRA-MP	ANAM CHARAN PANDA
60	1032/2022 CMP/917/2022	M/S.RDA SOLUTION PVT.LTD-MP	
61	1033/2022 CMP/990/2022	SANJAYA KUMAR MOHANTY-MP	AJIT CH MOHAPATRA
62	1034/2022 CMP/148/2018	LEENA SAHU@SAHOO-MP	M/S.BANAMALI SAHOO
63	1035/2022 CMP/991/2022	GOPINATH SHAW-MP	GOPINATH MISHRA
64	1036/2022 CMP/992/2022	BISWANATH KHATUA-MP	SUDHANSU SEKHAR JENA
65	1037/2022 CMP/992/2022	BISWANATH KHATUA-MP	SUDHANSU SEKHAR JENA
66	1038/2022 CMP/993/2022	ANJANA MOHANTY-MP	SUDHANSU SEKHAR JENA
67	1039/2022 CMP/993/2022	ANJANA MOHANTY-MP	SUDHANSU SEKHAR JENA
68	1040/2022 CMP/995/2022	SUKANTI PARIDA-MP	MAHESWAR MOHANTY
69	1041/2022 CMP/996/2022	MALATI @MALATILATA SENAPATI-MP	ALOK KUMAR PANDA
70	1042/2022 CMP/1376/2018	MARKANDA KARUAN-MP	M/S.NARENDRA KUMAR SAHOO
71	1043/2022 CMP/1376/2018	MARKANDA KARUAN-MP	ALOK KUMAR PANDA
72	1044/2022 CMP/997/2022	BANKUDHAR RANA-MP	SOUMYA MISHRA
73	1045/2022 CMP/998/2022	UMAKANTA BISWAL-MP	JATINDRA KUMAR MOHAPATRA
74	1107/2022 MACA/1066/2017	M/S.NEW INDIA ASSURANCE CO.LTD.-MP	M/S S.K SARANGI
75	1108/2022 MACA/1173/2007	JALIL KHAN-MP	
76	1109/2022 MACA/1066/2017	M/S.NEW INDIA ASSURANCE CO.LTD.-MP	M/S S.K SARANGI
77	1110/2022 MACA/516/2022	BIJAY KUMAR JENA-MP	PRADEEP KUMAR MISHRA
78	1111/2022 MACA/517/2022	ASHOK KUMAR SAHOO-MP	RANJAN KUMAR MOHANTY
79	1112/2022 MACA/517/2022	ASHOK KUMAR SAHOO-MP	RANJAN KUMAR MOHANTY
80	1113/2022 MACA/518/2022	RAMAKANTA MOHANTY-MP	PABITRA KUMAR NAYAK
81	1114/2022 MACA/518/2022	RAMAKANTA MOHANTY-MP	PABITRA KUMAR NAYAK
82	1115/2022 MACA/520/2022	REBATI SAHOO-MP	PABITRA KUMAR NAYAK
83	1116/2022 MACA/521/2022	BAPI PRADHAN-MP	PABITRA KUMAR NAYAK
84	1117/2022 MACA/455/2022	CHOLA MS G.I.CO. LTD.-MP	ADAM ALI KHAN
85	1118/2022 MACA/588/2020	HARAMANI NAYAK-MP	DEBASIS TRIPATHY
86	1119/2022 MACA/431/2022	THE MANAGER (LEGAL), CHOLA MS G.I.CO. LTD.-MP	G.P. DUTTA
87	1124/2022 WPC(OAC)/2213/2004	BRAJA KISHORE PANDA-MP	M/S SARBESWAR PRUSTY
88	1125/2022 WPC(OAC)/2856/2017	SOMANATH MALLIK-MP	
89	1126/2022	PRADEEPTA KUMAR SAMAL-MP	A.K.MOHAPATRA

90	WPC(OAC)/182/2019 1127/2022	PRADEEPTA KUMAR SAMAL-MP	M/S BHABANI SHANKAR RAYAGURU
91	WPC(OAC)/182/2019 1128/2022	DIBYASINGHA PRADHAN-MP	SANJIB MOHANTY
92	WPC(OAC)/1679/2017 1129/2022	SANGRAM KISHORE BEURA-MP	M.K.PANDA
93	WPC(OAC)/673/2019 1130/2022	SANTOSH KUMAR DASH-MP	M.K.PANDA
94	WPC(OAC)/671/2019 1131/2022	DEBESH MOHAPATRA-MP	M/S LAXMI PRASAD DWIVEDY
95	WPC(OAC)/1337/2019 1132/2022	GIRISH CHANDRA MISHRA-MP	M/S GOPAL SINHA
96	WPC(OAC)/1139/2019 1133/2022	PRIYADARSHINI SAHOO-MP	M/S GOPAL SINHA
97	WPC(OAC)/1138/2019 1134/2022	DHANESWAR ROUT-MP	M/S SUMANTA KUMAR NAYAK
98	WPC(OAC)/1475/2019 1135/2022	SARMISTHA KUMARI MISHRA-MP	M/S K.C.RATH
99	WPC(OAC)/496/2019 1136/2022	BARSA BIJAYINEE ROUT-MP	M/S MANOJ KUMAR PANDA
100	WPC(OAC)/622/2019 1137/2022	SAUBHAGYA MANJARI CHHOTRAY-MP	M/S SUSHANTA KUMAR MISHRA
101	WPC(OAC)/623/2019 1138/2022	BISWAJIT BARAL-MP	B.S.RAYAGURU
102	WPC(OAC)/394/2019 1139/2022	GEETANJALI MAJHI-MP	DR.ASHOK MOHAPATRA
103	WPC(OAC)/208/2019 1140/2022	JENNYFER MAHARANA-MP	M/S.DEBENDRA KUMAR BEHERA
104	WPC(OAC)/227/2019 1141/2022	BISWAJIT PARIDA-MP	BISWABIHARI MOHANTY
105	WPC(OAC)/395/2019 1661/2022	KRUSHNA MAJHI-MP	SOUBHAGYA KUMAR DASH
106	CRLA/888/2022 1662/2022	KRUSHNA MAJHI-MP	SOUBHAGYA KUMAR DASH
107	CRLA/888/2022 1663/2022	RAMA KRIPAL YADAV-MP	JUGALA KISHORE PANDA M/S.RAJIB BIHARI MISHRA
108	CRLA/190/2021 1664/2022	TULARAM HARIJAN-MP	RAGHUNATH BISWAL
109	CRLA/889/2022 1665/2022	TULARAM HARIJAN-MP	RAGHUNATH BISWAL
110	CRLA/889/2022 1666/2022	TULARAM HARIJAN-MP	RAGHUNATH BISWAL
111	CRLA/889/2022 1667/2022	SASHIDHAR MAHALING @ MAHALLIK-MP	BHARAT BHUSAN ROUSTRAY
112	CRLA/890/2022 1668/2022	SASHIDHAR MAHALING @ MAHALLIK-MP	BHARAT BHUSAN ROUSTRAY
113	CRLA/890/2022 1669/2022	SANJUKTA DASH-MP	GOURI MOHAN RATH
114	CRLA/891/2022 1670/2022	SANJUKTA DASH-MP	GOURI MOHAN RATH
115	CRLA/891/2022 1671/2022	TUKUNA CHOUDHURY-MP	GOURI MOHAN RATH
116	CRLA/892/2022 1672/2022	TUKUNA CHOUDHURY-MP	GOURI MOHAN RATH
117	CRLA/892/2022 1673/2022	SILU @ BHASIA SAHOO-MP	RAMANI KANTA PATTANAIAK
118	CRLA/893/2022 1674/2022	SILU @ BHASIA SAHOO-MP	RAMANI KANTA PATTANAIAK
119	CRLA/893/2022 1675/2022	CHAITANYA GHUGAR-MP	BYOMOKESH SAHOO
120	CRLA/895/2022 1676/2022	CHAITANYA GHUGAR-MP	BYOMOKESH SAHOO
	CRLA/895/2022		

121	1677/2022 CRLA/896/2022	MANOJ KUMAR SINGH-MP	ANJAN KUMAR BISWAL
122	1678/2022 CRLA/896/2022	MANOJ KUMAR SINGH-MP	ANJAN KUMAR BISWAL
123	1679/2022 CRLA/896/2022	MANOJ KUMAR SINGH-MP	ANJAN KUMAR BISWAL
124	1797/2022 BLAPL/9167/2022	VIBEK JHA-MP	
125	1798/2022 BLAPL/4833/2022	HADU @ PRADEEP MAJHI-MP	
126	1799/2022 BLAPL/8883/2022	P. KAMESWAR-MP	
127	1800/2022 BLAPL/10326/2021	SOUMYA PRAKASH MALLIK @ MALLICK-MP	SOMANATH NANDA, B.N.MAHAPATRA
128	1801/2022 BLAPL/9155/2022	GOPAL SUNASIA @ SUANSIA-MP	
129	1802/2022 BLAPL/8075/2021	DILIP JAIN-MP	
130	1803/2022 BLAPL/2731/2021	K. BISWAJIT PATRA-MP	BALARAM NAYAK M/S.SUJATA JENA G.B.JENA
131	1804/2022 BLAPL/7512/2022	PINTU LAL @ PINTU KUMAR SHRIVASTAV-MP	
132	1805/2022 BLAPL/4487/2022	KARTIKA PRADHAN-MP	
133	1806/2022 BLAPL/5179/2022	RINKU MOHARANA-MP	
134	1807/2022 BLAPL/1064/2021	SANDEEP MOHANTY-MP	M/S. RAVI SANKAR SAMAL,P.HAZARI,S.SENAPATI,S.
135	1808/2022 BLAPL/5217/2022	PRATAP KUMAR BISWAL-MP	
136	1809/2022 BLAPL/9309/2022	ANKUSH ACHARYA-MP	KISHORE CHANDRA PRADHAN
137	1810/2022 BLAPL/6603/2022	RAB BIBI @ RAMENA BIBI-MP	SURYAKANTA DWIBEDI
138	1811/2022 BLAPL/7539/2021	SK. USMAN ALLI@ MUNA-MP	
139	1812/2022 BLAPL/9205/2022	SK. ALLI @ ALI @ SK. ALLIRUDDIN-MP	PRAVU PITYARTHI KU. PANDIT
140	1813/2022 BLAPL/1809/2022	ARIF KHAN-MP	PRAMOD KUMAR SEJPADA RAKESH KUMAR ROUTR
141	1814/2022 BLAPL/1898/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
142	1815/2022 BLAPL/1900/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
143	1816/2022 BLAPL/1571/2022	DEBASISH BEHERA @ RINKU-MP	SANJAYA NARAYAN SAHOO M/S.BISHNU PRASAD PR
144	1817/2022 BLAPL/8641/2022	ARUN KUMAR PRADHAN @ MANTU-MP	
145	1818/2022 BLAPL/6918/2021	PRAVEEN DAS @ BUDUN @ PRABEEN KU DAS-MP	
146	1843/2022 ABLAPL/12795/2022	RABI NARAYAN PADHY @ RABINARAYAN PADHI-MP	
147	1844/2022 ABLAPL/11214/2022	ABHIMANYU MALLICK @ BIJAN MALLICK-MP	
148	1845/2022 ABLAPL/9118/2022	ROJALIN PARIDA-MP	
149	1846/2022 ABLAPL/8001/2022	SANDA @ SANANDA JAL-MP	
150	1847/2022 ABLAPL/10797/2021	KUNAL BEHERA @ DAMBARUDHAR BEHERA-MP	
151	1848/2022 ABLAPL/7296/2021	PRAMOD SAGAR-MP	
152	1849/2022	BHABAGRAHI SAHU-MP	

153	ABLAPL/9726/2022 1850/2022	SHESADEV PRADHAN-MP	
154	ABLAPL/4270/2022 1851/2022	HARIHAR MOHANTY-MP	B.N. MAHAPATRA
155	ABLAPL/4477/2017 1852/2022	PREMANANDA BEHERA @ PRAMOD-MP	KAUSHAL HUSSAIN
156	ABLAPL/11092/2022 1853/2022	SANATAN BEHERA-MP	
157	ABLAPL/9369/2022 1854/2022	ARUN KUMAR MOHAPATRA-MP	
158	ABLAPL/11567/2022 1855/2022	SUNIL KUMAR SAHOO-MP	
159	ABLAPL/10183/2022 1856/2022	PREM @ LOKANATH SABAR-MP	
160	ABLAPL/11390/2022 1857/2022	GOBINDA PRADHAN-MP	
161	ABLAPL/9809/2022 1858/2022	SANJIB KARALI-MP	
162	ABLAPL/12202/2022 1859/2022	LAXMIKANTA MISHRA-MP	
163	ABLAPL/11707/2022 1860/2022	KAUSHAR ALI-MP	DEBASIS MISHRA
164	ABLAPL/10503/2022 1861/2022	ABDUL RAHIM-MP	DEBASIS MISHRA
165	ABLAPL/10509/2022 1862/2022	KAILASH CHANDRA BEHERA-MP	
166	ABLAPL/11839/2022 1863/2022	ASHOK KUMAR MOHANTY-MP	
167	ABLAPL/11519/2022 1864/2022	CHAGAN SAHU @ JAGAN SAHU-MP	
168	ABLAPL/10982/2022 1865/2022	NIRANJAN BEHERA-MP	
169	ABLAPL/7391/2022 1866/2022	ASHOK KU. ROUT @ ASHOK KUMAR ROUT-MP	RAJENDRA N. ROUT
170	ABLAPL/12547/2019 1867/2022	SOMANATH PRADHAN-MP	
171	ABLAPL/1517/2022 1868/2022	AARTI SHARMA-MP	
172	ABLAPL/5422/2022 1869/2022	MITHILESH SHARMA-MP	
173	ABLAPL/5436/2022 1870/2022	LOKANATH NAIK-MP	
174	ABLAPL/10707/2022 2238/2022	ASHOK KUMAR JALLAN-MP	AKHAYA KUMAR MISHRA
175	CRLMC/2841/2022 2239/2022	MANORANJAN DASH@MANORANJAN DAS-MP	SANTANU KUMAR SARANGI
176	CRLMC/754/2022 2240/2022	MADILA RAMESH KUMAR-MP	ANIMA KUMARI DEI
177	CRLMC/2856/2022 2241/2022	CHINMAYA NAYAK-MP	DEBASNAN DAS
178	CRLMC/2859/2022 2242/2022	BANSIDHAR PRADHAN-MP	AMIT PRASAD BOSE
179	CRLMC/2861/2022 2243/2022	AKASH PAWARI@AKASH KUMAR PAWARI-MP	
180	CRLMC/2271/2022 2244/2022	CHANDAN KUMAR MOHANTY@BAPUN-MP	RUDRA NARAYAN PARIJA
181	CRLMC/2865/2022 2245/2022	BASANTI PRADHAN-MP	ANIRUDHA DAS
182	CRLMC/2866/2022 2246/2022	NIRMAL CHANDRA PRADHAN-MP	ANIRUDHA DAS
183	CRLMC/2867/2022 2247/2022	RABINDRA KUMAR JENA-MP	RANJITA DHAL
	CRLMC/2868/2022		

184	2248/2022 CRLMC/2869/2022	MILLAN KUMAR TRIPATHY-MP	RAMAKANTA PANDA
185	2249/2022 CRLMC/2870/2022	CHANDRADHWAJA SAHOO-MP	CHITTA RANJAN DASH
186	2250/2022 CRLMC/2871/2022	SURESH DEEP@SURESH DIP-MP	MANAS KUMAR CHAND
187	2251/2022 CRLMC/2879/2022	RAMESH CHANDRA SETHI-MP	SURYAKANTA DWIBEDI
188	2252/2022 CRLMC/2880/2022	AJAY KUMAR MOHANTY@AJAYA KUMAR MOHANTY-MP	SURYAKANTA DWIBEDI
189	2253/2022 CRLMC/2878/2022	JITENDRA BAILARSINGH-MP	SURYAKANTA DWIBEDI
190	2254/2022 CRLMC/1506/2022	TUSHAR RANJAN MISHRA-MP	ANIRUDHA DAS
191	2255/2022 CRLMC/281/2018	ASHOK SAHOO-MP	
192	2256/2022 CRLMC/2882/2022	KALANDI CHARAN PRADHAN-MP	ASHOK KUMAR PANIGRAHI
193	2257/2022 CRLMC/2883/2022	SANDIP KUMAR SARAWGI-MP	BANSHIDHAR BAUG
194	2258/2022 CRLMC/2884/2022	AMIT KUMAR SHARMA-MP	BANSHIDHAR BAUG
195	2259/2022 CRLMC/2885/2022	SUMAN KUMAR SHARMA-MP	BANSHIDHAR BAUG
196	2260/2022 CRLMC/2887/2022	S. VENKATA RAMANA-MP	ARUN KUMAR PATRA
197	2261/2022 CRLMC/2888/2022	HAPPY PATTANAIAK@KALANDI-MP	BHARAT BHUSAN ROUSTRAY
198	2262/2022 CRLMC/504/2021	RAJEEB LOCHAN BEHERA-MP	DIGAMBARA MISHRA
199	2263/2022 CRLMC/2533/2022	HARIHARA@HARIHAR SAHOO-MP	PRAVASH CHANDRA JENA
200	2264/2022 CRLMC/2889/2022	RAJESH GADODIA-MP	PABITRA KUMAR NAYAK
201	2265/2022 CRLMC/3156/2016	KARTIKESWAR NAIK-MP	M/S.ALOK KU.PANDA
202	2266/2022 CRLMC/2891/2022	CHANDRA SEKHAR MEHER-MP	BYOMOKESH SAHOO
203	2267/2022 CRLMC/2892/2022	SOUMYA RANJAN NAYAK-MP	SAMIR KUMAR MISHRA
204	2268/2022 CRLMC/2893/2022	S.VENKATA RAMANA-MP	ARUN KUMAR PATRA
205	2269/2022 CRLMC/2149/2022	RAMA KRUSHNA BEHERA-MP	
206	2270/2022 CRLMC/2894/2022	SK. AMIN-MP	PRAVASH CHANDRA JENA
207	3220/2022 WA/1322/2022	PUSPANJALI DAS@DEY-MP	AMIYA KUMAR MOHANTY
208	3221/2022 WA/1278/2022	BHARATI ROUT-MP	GURUDUTTA KAR
209	3222/2022 WA/1323/2022	BHAKTA MOHAN SWAIN-MP	KUNAL KUMAR SWAIN
210	3223/2022 WA/1153/2022	GURU CHARAN MOHAPATRA-MP	BISWARANJAN PARIDA
211	3224/2022 WA/1324/2022	MAMATANJALI MISHRA-MP	RANJIT MOHANTY
212	3225/2022 WA/1325/2022	ASKA SERVICE COOPERATIVE SOCIETY LTD.,GANJAM-MP	DEEPA MAHAPATRA
213	3226/2022 WA/97/2022	JAYANTI MOHAPATRA-MP	A.K.SARANGI
214	3227/2022 WA/1326/2022	ARATI PATTANAIAK-MP	SAMVIT MOHANTY
215	3228/2022	M/S HOTEL SEA POINT PVT. LTD.-MP	GYAN SAMANTRAY

216	WA/1013/2022 13846/2022 WP(C)/26305/2022	RAJENDRA PRADHAN-MP	MANOJ KUMAR MOHANTY
217	13847/2022 WP(C)/26311/2022	PUSPANJALI DASH-MP	BHABANI SANKAR TRIPATHY (1)
218	13848/2022 WP(C)/26316/2022	SACHINDRA DASH-MP	SOUBHAGYA KUMAR DASH
219	13849/2022 WP(C)/26317/2022	MANASH RANJAN PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
220	13851/2022 WP(C)/26334/2022	SUDHANSHU SEKHAR SAHOO-MP	SANGRAM KUMAR SINGH
221	13852/2022 WP(C)/26336/2022	JALPANA SAMAL @ JENA-MP	AMIYA KUMAR MOHANTY (A)
222	13853/2022 WP(C)/18057/2008	MANAGEMENT OF C.B.I.-MP	
223	13854/2022 WP(C)/26347/2022	BM., NATIONAL INSURANCE COMPANY LTD., MAYURBHANJAN	HEMANTA KUMAR MAHALI
224	13855/2022 WP(C)/21944/2022	GOVERNING BODY OF JATESWAR DEV COLLEGE OF EDUCATION AND VOCATIONAL, NIMAPARA-MP	
225	13856/2022 WP(C)/9656/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY	ANIL K. BOSE
226	13857/2022 WP(C)/9656/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY	ANIL K. BOSE
227	13858/2022 WP(C)/26364/2022	CHANDRADHWAJA PANDA-MP	JAJATI KESHARI KHUNTIA
228	13859/2022 WP(C)/26362/2022	GATIKRUSHAN HARICHANDAN-MP	T.PANIGRAHI
229	13860/2022 WP(C)/16737/2022	PINKI KUSHAL-MP	ANIMA KUMARI DEI
230	13861/2022 WP(C)/26368/2022	DURGA NARAYANA MAHAPATRA-MP	HRUDANANDA MOHAPATRA
231	13862/2022 WP(C)/21516/2011	GUNNAM R.KRISHNA and A-MP	M/S.G.R.VERMA
232	13863/2022 WP(C)/10534/2017	BIPRA CHARAN SAHU-MP	M/S.DEEPALI MAHAPATRA
233	13864/2022 WP(C)/8143/2017	G.ADILAXMI-MP	M/S.KSHIROD K.ROUT
234	13865/2022 WP(C)/26369/2022	SHAMA @ SHYAM SUNDAR PATRA-MP	SATYABRATA MOHANTY
235	13866/2022 WP(C)/14995/2022	DILIP KUMAR DEY-MP	SANTOSH KUMAR NANDA
236	13867/2022 WP(C)/25097/2022	PRAFULLA KUMAR PATTANAIAK-MP	HARAPRASAD PANDA
237	13868/2022 WP(C)/26371/2022	MD, ODISHA STATE CO OPERATIVE BANK LTD., BBSR-MP	KALI PRASAD NANDA
238	13869/2022 WP(C)/24616/2022	DILLIP KUMAR PATTANAIAK-MP	SAMBHU CHARAN NATH SHARMA
239	13870/2022 WP(C)/26375/2022	MD. ODISHA STATE CO OPERATIVE BANK LTD., BBSR-MP	KALI PRASAD NANDA
240	13871/2022 WP(C)/21265/2022	SANTOSH KU PATRA-MP	
241	13872/2022 WP(C)/26387/2022	LISMITA KANHAR-MP	DIGAMBARA MISHRA
242	13873/2022 WP(C)/26392/2022	PRABHUDATTA DALAL-MP	MANOJ KUMAR MOHANTY
243	13874/2022 WP(C)/7370/2020	BRAHMAPUR DEVELOPMENT AUTHORITY-MP	B.S.PANIGRAHI
244	13875/2022 WP(C)/7370/2020	BRAHMAPUR DEVELOPMENT AUTHORITY-MP	B.S.PANIGRAHI
245	13876/2022 WP(C)/15466/2022	SURIA BEGUM-MP	BIBEKANANDA BHUYAN
246	13877/2022 WP(C)/26402/2022	SANJAYA KUMAR PRADHAN-MP	SWAPNIL ROY

247	13878/2022 WP(C)/26407/2022	DEBARANJAN BEHERA-MP	SWAPNIL ROY
248	13879/2022 WP(C)/3509/2016	DIGAMBAR PATRA-MP	M/S.SAMEER KU.DAS
249	13880/2022 WP(C)/26412/2022	NAROTTAM NAIK-MP	SWAPNIL ROY
250	13881/2022 WP(C)/358/2016	KRUPASINDHU SAHU-MP	RAMAKANTA SAHOO
251	13882/2022 WP(C)/22722/2022	CHITTARANJAN TRIPATHY-MP	
252	13883/2022 WP(C)/26415/2022	UMAKANTA PRADHAN-MP	SWAPNIL ROY
253	13884/2022 WP(C)/26416/2022	AKSHAYA KUMAR BEHERA-MP	SWAPNIL ROY
254	13885/2022 WP(C)/26417/2022	HARIHARA JENA-MP	SMITA RANJAN PATNAIK
255	13886/2022 WP(C)/24834/2022	DULAMANI HATI-MP	PARSURAM MOHAPATRA
256	13887/2022 WP(C)/26419/2022	TRIBIKRAMA SATPATHY-MP	SIDHARTHA RAY
257	13888/2022 WP(C)/26421/2022	SURESH CHANDRA BEHERA-MP	PRAFULLA KUMAR LENKA
258	13889/2022 WP(C)/26433/2022	HRUSHIKESH TANDIA-MP	DIPTI REKHA NANDA
259	13890/2022 WP(C)/4904/2022	AJAY KUMAR JENA-MP	
260	13891/2022 WP(C)/26204/2022	DIPANKAR MONDAL-MP	RAJIB LOCHAN PATTNAIK
261	13892/2022 WP(C)/26436/2022	KEDAR SINGH-MP	SAHASRA JYOTI NANDA
262	13893/2022 WP(C)/17663/2022	SUBASH CHANDRA RATH-MP	UPENDRA KUMAR SAMAL
263	13894/2022 WP(C)/26438/2022	KUNALATA NAYAK-MP	NIRANJAN LENKA
264	13895/2022 WP(C)/17663/2022	SUBASH CHANDRA RATH-MP	UPENDRA KUMAR SAMAL
265	13896/2022 WP(C)/26439/2022	CHANDRA KISHOR PATRA-MP	PRASANTA KUMAR MISHRA
266	13897/2022 WP(C)/15600/2022	SIBASHANKAR DASH-MP	SANTOSH KUMAR NANDA
267	13898/2022 WP(C)/26443/2022	M/S.SIMON INDIA LTD.,HARYANA-MP	KAJAL SAHOO
268	13899/2022 WP(C)/26447/2022	MAHIMA EDUCATIONAL AND CHARITY TRUST, BAUSUNIA	SAMEER KUMAR DAS
269	13900/2022 WP(C)/20852/2022	AMULYA KUMAR MALIK-MP	JYOTIRMAY GUPTA
270	13901/2022 WP(C)/26392/2022	PRABHUDATTA DALAL-MP	MANOJ KUMAR MOHANTY
271	13902/2022 WP(C)/22573/2022	GOBINDA CHANDRA DAS-MP	MAHESH SETHI
272	13903/2022 WP(C)/24643/2022	ABINASH BALIARSINGH-MP	SUBHADUTTA ROURAY
273	13904/2022 WP(C)/26473/2022	M/S TARENI ELECTRICALS, ANGUL-MP	RAKESH BEHERA
274	13905/2022 WP(C)/26476/2022	M/S BHARAT ENGINEERING, ANGUL-MP	RAKESH BEHERA
275	13906/2022 WP(C)/31477/2021	TARAK NATH DAS-MP	
276	13907/2022 WP(C)/26481/2022	DHIRESH DAKUA-MP	AMITAV TRIPATHY
277	13908/2022 WP(C)/26484/2022	GOURA SINGH MUNDARI-MP	P.C.MISHRA
278	13909/2022	MANOJ KUMAR SAMAL-MP	KUNAL KUMAR SWAIN

279	WP(C)/26488/2022 13910/2022	PRAFULLA KUMAR NAYAK-MP	SATYANARAYAN MISHRA
280	WP(C)/26497/2022 13911/2022	DR. SUDHANSU SARANGI-MP	SUBIR PALIT
281	WP(C)/26498/2022 13912/2022	PARSURAM ROUT-MP	NIRAJ KUMAR SETHI
282	WP(C)/26058/2022 13913/2022	PRAFULLA KUMAR NAYAK-MP	
283	WP(C)/22301/2022 13914/2022	BANKA BIHARI JENA-MP	GYANA RANJAN SETHI
284	WP(C)/26506/2022 13915/2022	ASHOK KUMAR KAR-MP	M/S.SUSANTA KUMAR MISHRA
285	WP(C)/3511/2020 13916/2022	KESHABA CHARAN RATHA-MP	NIRAKAR BEHERA
286	WP(C)/26507/2022 13917/2022	FATIM UN NISHA @ FATIMA NISHA-MP	RESHMA BEHERA
287	WP(C)/26511/2022 13918/2022	BINAYA KU.NAYAK-MP	M/S.NIRMAL CH.MOHANTY
288	WP(C)/12271/2016 13919/2022	BABULI BEHERA-MP	SHIVSANKAR MOHANTY
289	WP(C)/26516/2022 13920/2022	LALIT MOHAN BARAL-MP	MR.N.CH.MOHANTY
290	WP(C)/1717/2002 13921/2022	SK.ALAM-MP	ANKITA MUKHERJI
291	WP(C)/17545/2022 13922/2022	B. KAMESU PATRA-MP	ANJAN KUMAR BISWAL
292	WP(C)/26518/2022 13923/2022	RASMITA GOUDA-MP	KUNAL KUMAR SWAIN
293	WP(C)/26521/2022 13924/2022	M/S.SRI KRISHNA TRANSPORT-MP	SATYA RANJAN MULIA
294	WP(C)/29087/2020 13925/2022	NIMAI CHARAN PARIDA-MP	
295	WP(C)/20085/2022 13926/2022	PEGASUS ASSETS RECONSTRUCTION COMPANY PVT. LTD., MUMBAI-MP	
296	WP(C)/18138/2022 13927/2022	BIDYADHAR BEHERA-MP	M/S.SWARUP KUMAR PATNAIK
297	WP(C)/16730/2016 13928/2022	UPENDRA KUMAR MUDULI-MP	
298	WP(C)/13658/2022 13929/2022	MAYADHAR SAHOO-MP	M/S.DAYANANDA MOHAPATRA
299	WP(C)/11626/2018 13930/2022	DURYODHAN SINGH-MP	SIDHARTH PRASAD DAS
300	WP(C)/9765/2022 13931/2022	NETRANANDA BARAL-MP	UMA CHARAN MISHRA
301	WP(C)/26530/2022 13932/2022	LAXMAN BARAL-MP	S.K.MISHRA
302	WP(C)/22177/2022 13933/2022	ANIL KUMAR BHANJDEO-MP	SWAPNA KUMAR OJHA
303	WP(C)/15750/2022 13934/2022	BABULA PRADHAN-MP	SWAPNA KUMAR OJHA
304	WP(C)/15580/2022 13935/2022	HARI HARA RANA-MP	SWAPNA KUMAR OJHA
305	WP(C)/15767/2022 13936/2022	NIRMALA KUMAR NATH-MP	SWAPNA KUMAR OJHA
306	WP(C)/15884/2022 13937/2022	NABIN CHANDRA NAYAK-MP	SWAPNA KUMAR OJHA
	WP(C)/15879/2022		